

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI****OA NO. 144 OF 2025****IN THE MATTER OF:**

*News Item Titled "Deep Dive into illegal Water Business" appearing in the Times of India dated 02.04.2025*

**LIST OF DOCUMENTS ON BEHALF OF THE RESPONDENT NO.****6, DELHI DEVELOPMENT AUTHORITY****INDEX**

<b>S NO</b>	<b>PARTICULARS</b>	<b>PG NO</b>
1	Copy of the Letter dated 30.05.2025 sent by Dy. Director (Hort.) HQ, DDA to the Office of District Magistrate Old Gargi College Building Lagpat Nagar-4, New Delhi-24	<b>1-2</b>
2	Copy of the Letter dated 26.07.2025 sent by Executive Engineer Horticulture Civil Div. -9 DDA to the Director Animal Husbandry, Tis Hazari, Zorawar Marg Delhi.	<b>3-4</b>
3	Copy of the Letter dated 26.07.2025 sent by Executive Engineer Horticulture Civil Div. -9 DDA to the Dy. Director (VS), Shahdara South Zone Delhi- 92 the SHO Pandav Nagar Delhi-91	<b>5-8</b>
4	Copy of the Letter dated 26.07.2025 sent by Executive Engineer Horticulture Civil Div. -9 DDA to the SDM/ Mayur Vihar L.M. Bund, Shastri Nagar Delhi-31	<b>9-10</b>
5	Copy of the Letter dated 05.08.2025 sent by Executive Engineer Horticulture Civil Div. -9 DDA to the Dy. Director (VS), Shahdara South Zone Delhi- 92	<b>11-16</b>

6	Copy of the Letter dated 08.08.2025 issued by Vice Chairman DDA to Chief Secretary, Govt. of U.P. Lucknow U.P.- 226001	<b>17-18</b>
7	Copy of the Letter dated 11.09.2025 sent by Executive Engineer Horticulture Civil Div. -9 DDA to the Executive Engineer Delhi Jal Board Delhi- 91 With Enclosure	<b>19-23</b>
8	Copy of the Letter dated 15.09.2025 sent by Superintending Engineer DDA to the District Magistrate, Lajpat Nagar Delhi-24	<b>24-25</b>
9	Copy of the Letter dated 08.05.2026 sent by Executive Engineer Horticulture Civil Div. -9 DDA to the SHO Pandav Nagar Delhi-91	<b>26-32</b>
10	Copy of the Letter dated 08.05.2026 sent by Executive Engineer Horticulture Civil Div. -9 DDA to the DCP, Patparganj Delhi -92	<b>33-34</b>
11	Copy of the Letter dated 08.05.2026 sent by Executive Engineer Horticulture Civil Div. -9 DDA to the DCP, Patparganj Delhi-92	<b>35-36</b>
12	Copy of the Letter dated 11.05.2026 sent by Executive Engineer Horticulture Civil Div. -9 DDA to the SHO, Mayur Vihar Delhi -91	<b>37-38</b>
13	Copy of the Letter dated 11.05.2026 sent by Executive Engineer Horticulture Civil Div. -9 DDA to the SHO, Pandav Nagar Delhi -91	<b>39-40</b>
14	Copy of the detailed ATR in MNP dated 19.05.2026	<b>41-55</b>
15	Copy of the Letter dated 19.05.2026 sent by Executive Engineer Horticulture Civil Div. -9 DDA to the District Magistrate (Eas) Shastri Nagar Delhi -31	<b>56-57</b>
16	Copy of the Email -Letter dated 20.05.2026 sent by EE/HCD-9/DDA Request for Deployment of Additional Additional Security Guards at MNP Area.	<b>58</b>

11	Proof of Service	59
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NEW DELHI  
DATED: 20.05.2026

THROUGH



(DHRUV TAMTA)  
ADVOCATE FOR RESPONDENT NO. 6  
331, LAWYERS CHAMBER, MC SETALVAD  
BLOCK, SUPREME COURT OF INDIA,  
NEW DELHI – 110001  
+91-9899989917  
tamtaadvocates@outlook.com

दिल्ली विकास प्राधिकरण  
DELHI DEVELOPMENT AUTHORITY  
कार्यालय प्रधान आयुक्त [प्रणाली, बागवानी एवं भू-दृश्य ]  
OFFICE OF THE PR. COMMISSIONER (SYSTEMS, HORT. & LANDSCAPE)  
सी -1/115, विकास सदन, नई दिल्ली – 110 023  
C-1/115, VIKAS SADAN, INA, NEW DELHI-110 023  
Email: prncomnr@dda.org.in, pcdda-hort@dda.gov.in Ph.: 011-24633217

No. PC(Systems/Hort./LS)/2025/DD(HQ)/DDA/267  
[Computer no. 82482]

Dated:- 30.05.2025

To

Office of District Magistrate,  
Old Gargi College Building,  
Lajpat Nagar-4,  
New Delhi-110024

Subject: Urgent Request for Action Against Illegal Construction and borewell in denotified /private land in Yamuna Flood Plain area, near (near Pusta Road, Mayur Vihar Phase-I to NH-24 (Mayur Nature Park), Yamuna Flood Plain area.

Dear Sir/Madam,

I am writing to bring to your immediate attention a pressing issue concerning illegal activities occurring at a large scale in the Yamuna flood plain area, specifically located at (near Pusta Road, Mayur Vihar Phase-I to NH-24 (Mayur Nature Park), Yamuna Flood Plain area.

As per the directives issued by the Hon'ble National Green Tribunal (NGT), in the matter of M.A. Nos. 967/2013 & 275/2014 "*Manoj Mishra vs. Union of India*" Commercial activities like agriculture and water tanker in the Yamuna flood plain area are deemed illegal. The Delhi Development Authority (DDA) has been actively engaged in efforts to clear such encroachments and illegal constructions on DDA land. DDA has carried out demolition programme in the above said area (DDA land) from 18.07.2024 to 22.07.2024 (5days) and cleared approx.

**Structures Demolished:**

- Jhuggies/Labour Chhapers: 6000
- Cattle Sheds: 200
- Agricultural Fields: Various unauthorized cultivations
- Illegal Farmhouses: Several structures
- Illegal Nurseries – 20 Nos
- Illegal Bore well – 40 Nos

after that demolition programme again carried out in April and May 2025. However, it has come to our notice that similar illegal activities are proliferating on private and denotified lands within this flood plain area.

Given that the Municipal Corporation of Delhi(MCD) and other local bodies are responsible for managing and supervising such private lands and denotified areas, it is

imperative that your esteemed office take necessary action against these violations. We request that you direct the concerned departments under your supervision to address this issue promptly and enforce the removal of these encroachments.

The DDA is prepared to offer full cooperation and coordination with your office to facilitate the resolution of this matter. We believe that by working together, we can ensure compliance with environmental regulations and protect the Yamuna flood plain from further illegal development.

We appreciate your prompt attention to this critical issue and look forward to your support in addressing these illegal activities effectively.


Thank you for your cooperation.

This is issued with the approval of the competent authority.

(Govind S. Meena)  
Dy. Director(Hort.)HQ,DDA

Copy to –

1. PS to VC, DDA for kind information of the latter.
2. CE (Hort), DDA for kind information.
3. AC(LS), DDA for kind information.
4. Director (Landscape), DDA for kind information.
5. Director (IL) to kindly provide the latest updates related to this project.
6. Director (Hort.)SE,DDA for kind information & n.a.
7. Dy. Director (Hort)/H.D.-VII/DDA, to pursue the matter with concerned.
8. EE-HCD9, DDA, to pursue the matter with concerned.
9. office copy.

  
30.05.2025  
Dy. Director(Hort.)HQ,DDA

OFFICE OF THE EXECUTIVE ENGINEER  
HORTICULTURE CIVIL DIVISION - 9  
SEED BED PARK, SCHOOL BLOCK  
SHAKARPUR, DELHI- 110092

No. FS (Demolition)/2024-25/HCD-9/DDA/469

DI: 26/07/2025

To,  
Director Animal Husbandary,  
Tis Hazari, Zorawar Singh Marg,  
Delhi.

**Subject: Request for Support in Accommodating Cattle Picked from Yamuna Floodplain Area during Scheduled Demolition Drive at Mayur Nature Park (MNP)**

Ref: 1) D-559/DD(VS)/CNZ/2025 dt:21.07.2025  
2) F(1)Misc./2024-25/HD-IX/DDA/445 dt:23.07.2025

Respected Sir/Madam,

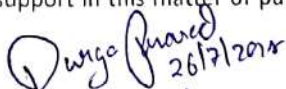
This is to humbly bring to your kind attention that the Delhi Development Authority (DDA), is actively engaged in restoring the Yamuna floodplain area under the ongoing Yamuna Floodplain Rejuvenation Project, in line with the directions of the Hon'ble National Green Tribunal (NGT).

As part of this initiative, multiple demolition drives have been carried out to remove unauthorized jhuggies, illegal cattle sheds/dairy units, nurseries, and other encroachments from Mayur Nature Park (MNP). The next phase of this demolition drive—specifically targeting unauthorized cattle sheds/dairy units—is scheduled for 28.07.2025.

During a recent telephonic conversation with Sh. Praveen Jhamb, Deputy Director (Veterinary Services), Shahdara South Zone, MCD, it was informed that the existing Gaushalas under the jurisdiction of MCD are currently filled to their maximum capacity. It was also understood from communication by the MCD's Directorate of Veterinary Services that removal and impounding of stray cattle has been suspended across all zones due to unavailability of space in Gaushalas.

In light of the above, it is earnestly requested that your esteemed department may kindly consider accommodating stray/unauthorized cattle picked up from the Yamuna floodplain (MNP area) as a special case, in the interest of protecting this ecologically sensitive zone and in compliance with NGT guidelines.

The successful execution of this drive is critically dependent on the availability of space for relocating impounded cattle, and we look forward to your kind support in this matter of public and environmental importance.

  
Durgendra Prasad  
26/7/2025  
Executive Engineer  
Horticulture Civil Division-9/DDA  
Email : [eehd9dda@gmail.com](mailto:eehd9dda@gmail.com)

Copy to:-

1. PS to Hon'ble VC/DDA for kind information please.
2. PS to Pr. Commissioner (Hort)/DDA for kind information please.

3. CE/Hort/DDA for kind information please.
4. SE/HCC-3/DDA for kind information please.
5. Director (HC-3) for kind information please.
6. Director (LM-1) for kind information please.
7. Dy. Director, HD-9 for kind information please.
8. Dy. Director, LM/SEZ for kind information please.
9. Dy. Director, LM/Central for kind information please.
10. SDM, Mayur Vihar for kind information please.
11. Dy. Director (VS) Shahdara South Zone, MCD for kind information please.
12. Dy. Director (VS) Central Zone, MCD for kind information please.



**Executive Engineer**  
**Horticulture Civil Division-9/DDA**

OFFICE OF THE EXECUTIVE ENGINEER  
HORTICULTURE CIVIL DIVISION - 9  
SEED BED PARK, SCHOOL BLOCK  
SHAKARPUR, DELHI- 110092

No. F5 (Demolition)/2024-25/HCD-9/DDA/470

DI: 26/07/2025

To,  
Dy. Director (VS),  
Shahdara South Zone, 419, Udyog Sadan,  
Patparganj, Indl. Area, Delhi - 110092  
Email: ddvssh@gmail.com

**Subject: Request for Cooperation in Clearing Unauthorized Cattle from Yamuna Floodplain Area (Mayur Nature Park) – Demolition Scheduled on 28.07.2025**

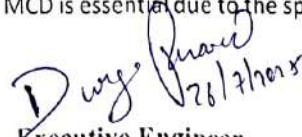
Ref: 1) D-559/DD(VS)/CNZ/2025 dt:21.07.2025  
2) F(1)Misc./2024-25/HD-IX/DDA/445 dt:23.07.2025

Respected Sir/Madam,

With reference to your letter D-559/DD(VS)/CNZ/2025 dt:21.07.2025 : This is to inform that as part of the Yamuna floodplain restoration initiative, the HCD-9 division of DDA is undertaking sustained demolition and encroachment removal drives in the DDA land falling under Mayur Nature Park (MNP)-DDA land. As per the approved schedule, the next phase of demolition—specifically targeting illegal cattle sheds and dairy units—is planned for 28.07.2025 (Demolition letter has been already mailed to your good office).

In this regard, your kind cooperation is requested for deploying MCD veterinary/cattle-catching teams to assist in the removal of stray and unauthorized cattle from the Yamuna floodplain/MNP area during the said drive. Your support will be crucial to ensure the success and safety of the operation as well as compliance with NGT and DPCC norms.


You are kindly requested to coordinate with the undersigned for on-ground arrangements. Support from both South Zone and Central Zone VS departments of MCD is essential due to the spread of cattle activities across the adjoining areas.

  
Executive Engineer  
Horticulture Civil Division-9/DDA  
Email : [echcd9dda@gmail.com](mailto:echcd9dda@gmail.com)

Copy to:-

1. PS to Hon'ble VC/DDA for kind information please.
2. PS to Pr. Commissioner (Hort)/DDA for kind information please.
3. CE/Hort/DDA for kind information please.
4. SE/HCC-3/DDA for kind information please.
5. Director (HC-3) for kind information please.
6. Director (LM-1) for kind information please.
7. Dy. Director, HD-9 for kind information please.
8. Dy. Director, LM/SEZ for kind infor

9. Dy. Director, LM/Central for kind information please.
10. SDM, Mayur Vihar for kind information please.
11. Dy. Director (VS) Central Zone, MCD for kind information please.



**Executive Engineer**  
**Horticulture Civil Division-9/DDA**

OFFICE OF THE DEPUTY DIRECTOR (HORT.)  
HORTICULTURE DIVISION-IX/DDA  
VIVEK VIHAR, DELHI-25  
Email ID : dydirectorhd9@gmail.com

7

No. F.(1)Misc./2024-25/HD-IX/DDA/445

Date: 23/07/2025

To.

✓ The Executive Engineer (Civil)  
Horticulture Civil Division-9/DDA  
School Block, Shakarpur  
Delhi -110092



**Subject: Removal of Unauthorized Dairy Units and supporting sheds/structures from Yamuna Flood Plain at Mayur Nature Park.**

- Ref : 1. NGT order dated 19.04.2024 in O.A No. 508/2023 ( Gauri Maulekhi & Anr. Vs. Govt. of NCT of Delhi & Ors.)\n2. Letter No. 559/DD(VS)/CNZ/2025 received from MCD Veterinary Services Deptt.

Kindly refer to above cited reference wherein NGT has directed DDA to immediately remove Unauthorized Dairy Units and supporting sheds/structures from Yamuna Flood Plain at Mayur Nature Park. Also, a letter has been received from MCD Veterinary Services Deptt. Offering their assistance regarding the same.

You are requested to fix a demolition programme for removal of all such Unauthorized structures from Mayur Nature Park. You will receive full co-operation from HD-9 in execution of the demolition programme.

Encl: As stated above.

  
(Amit Singh)

Dy. Director (Hort.)  
Hort. Div.-IX/DDA

Copy to: For kind information and necessary action please

1. Director (Hort.), HCC-3/DDA
2. Dy. Director (VS), MCD Central Zone Lajpat Nagar, New Delhi-110023
3. Asst. Director (Hort.)-1/ HD-IX /DDA,
4. Office copy.

Dy. Director (Hort.)  
Hort. Div.-IX/DDA

AF-12  
  
23/7/25



MUNICIPAL CORPORATION OF DELHI  
VETERINARY SERVICES DEPARTMENT, CENTRAL ZONE  
LAJPAT NAGAR, NEW DELHI-110023  
(011-20886165, e-mail: ddvscnzmcd@gmail.com)

No. D- 559 /DD(VS)/CNZ/2025

Dated : 21/07/2025

To,

O/o Deputy Director Hort. Divin-9, D.D.A.

Dy. No. 758

Date 23/07/25

The Dy. Director  
Horticulture Division-9, DDA  
Vivek Vihar  
Behind Gas Godown  
Delhi-110096

Sir,

Please find enclosed herewith a copy of the letter jointly signed by Ms Gauri Mulekhi and Ms. Sunayana Sibal received through email regarding running of illegal dairies on the Yamuna flood plains thereby requesting to take action on the following points:-

- The DDA to immediately undertake removal of all unauthorized dairy units and supporting sheds/structures, and clear the floodplains of the encroachment. As held in judgment dated 19.04.2024, the DDA may take assistance from MCD to fully and expeditiously implement the same.
- DPCC to initiate imposition of environmental compensation against violators, in accordance with the CPCB's Guidelines for Environmental Management of Dairy Farms and Gaushalas, July 2021.
- DDA and the DPCC to file comprehensive Action Taken Report(s) before the Hon'ble NGT, detailing specific steps taken to implement the Joint Committee's recommendations from 19.04.2024 till date.

Since the Yamuna flood plains land pertains to DDA, you are requested to take the necessary action for the removal of illegal dairy units & structures and clear the floodplain from the encroachment as mentioned in the above letter. This office will provide necessary assistance to you in removal of stray cattle from the areas of Central Zone.

AD-I

Dy. Director (VS)

Central Zone

Tel-9810179085

21-07-25

Copy for kind information to :-

- 1.Dy. Commissioner, Central Zone
- 2.Addl. Director (VS)/HQ

OFFICE OF THE EXECUTIVE ENGINEER  
HORTICULTURE CIVIL DIVISION - 9  
SEED BED PARK, SCHOOL BLOCK  
SHAKARPUR, DELHI- 110092

No. F5 (Demolition) / 2024-25 / HCD-9 / DDA / 471

DI: 26/07/2025

To,  
SDM / Mayur Vihar,  
O/o District Magistrate (East),  
L.M. Bund, Shastri Nagar,  
Delhi-110031

**Subject: Request for Intervention and Demolition Action in Private/De-notified Land within Mayur Nature Park/Yamuna Floodplain Area.**

Ref: 1) D-559/DD(VS)/CNZ/2025 dt:21.07.2025  
2) F(1)Misc./2024-25/HD-IX/DDA/445 dt:23.07.2025

Respected Sir/Madam,

This is to humbly submit for your kind intervention and necessary action in the matter concerning encroachments and unauthorized activities in the private/de-notified land portion of the Mayur Nature Park (MNP), which forms part of the larger Yamuna Floodplain Restoration Project, being undertaken as per the directions of the Hon'ble National Green Tribunal (NGT).

#### 1. Background

Mayur Nature Park spans a total area of 519.25 hectares, out of which 119.63 hectares comprises de-notified/private land falling in villages like Nangli Rajapur, Chak Chilla, and Gharonda Patti. While demolition and encroachment removal activities have been regularly undertaken by HCD-9/DDA in the DDA-owned land (approx. 371.62 hectares), no demolition activities have been carried out in the de-notified/private land under the jurisdiction of your good office.

Despite repeated efforts, the following illegal activities persist in the private land area of MNP:

- Unauthorized cattle sheds and illegal dairy units
- Unregulated bore wells
- Illegal nursery operations
- Unauthorized cultivation and encroachments

These are in direct violation of NGT and DPCC guidelines, which prohibit such activities in ecologically sensitive floodplain zones.

#### 2. Scheduled and Past Actions by DDA

HCD-9/DDA has undertaken extensive demolition activities in the adjoining DDA land, including removal of:

- Over 6000 Jhuggies
- 200+ illegal cattle sheds
- Unauthorized nurseries and bore wells
- Encroached agricultural fields and other structures

Despite these efforts, the continued existence of illegal activities in the private land is seriously undermining the ecological restoration objectives and enabling re-encroachment through unauthorized entries and spillover.

### 3. Request for Immediate Action

In view of the above, your kind intervention is requested to:

- Initiate demolition and clearance action in the private/de-notified land under your jurisdiction at the earliest
- Coordinate with MCD Veterinary Services for cattle impounding and removal of illegal dairy units
- Collaborate with DDA (HCD-9 & HD-9) to ensure comprehensive restoration and encroachment control of the entire Yamuna floodplain/MNP zone

Your support is crucial in achieving the objectives laid down by the Hon'ble NGT and ensuring long-term ecological restoration of the Yamuna floodplain.

Submitted with due respect for your kind perusal and necessary action.

*Dwya Parand*  
26/7/2025

**Executive Engineer**  
**Horticulture Civil Division-9/DDA**  
**Email : [ehcd9dda@gmail.com](mailto:ehcd9dda@gmail.com)**

Copy to:-

1. PS to Hon'ble VC/DDA for kind information please.
2. PS to Pr. Commissioner (Hort)/DDA for kind information please.
3. CE/Hort/DDA for kind information please.
4. SE/HCC-3/DDA for kind information please.
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9. Dy. Director, LM/Central for kind information please.
10. Dy. Director (VS) Shahdara South Zone, MCD for kind information please.
11. Dy. Director (VS) Central Zone, MCD for kind information please.

**Executive Engineer**  
**Horticulture Civil Division-9/DDA**

**OFFICE OF THE EXECUTIVE ENGINEER  
HORTICULTURE CIVIL DIVISION - 9  
SEED BED PARK, SCHOOL BLOCK  
SHAKARPUR, DELHI- 110092**

No.F5(Demolition)/2024-25/HCD-9/DDA/ 493

Dt: 05/08/25

To,  
Dy. Director (VS),  
Shahdara South Zone, 419, Udyog Sadan,  
Patparganj, Indl. Area, Delhi - 110092  
Email: ddvsshs@gmail.com

**Subject: Request for Further Action to Impound Unauthorized Cattle in Yamuna Floodplain Area  
(Mayur Nature Park)**

Ref: 1) D-559/DD(VS)/CNZ/2025 dt:21.07.2025  
2) F(1)Misc./2024-25/HD-IX/DDA/445 dt:23.07.2025  
3) F5(Demolition)/2024-25/HCD-9/DDA/470 dt:26.07.2025

Respected Sir/Madam,

With reference to the above, it is submitted that the demolition drive was successfully conducted on 28.07.2025 in the Yamuna Floodplain area near DND Flyway. During the operation, all illegal cattle sheds in the targeted zone were demolished. Two vehicles from your department (MCD Veterinary Services) were deployed, and 11 cattle were impounded during the drive.

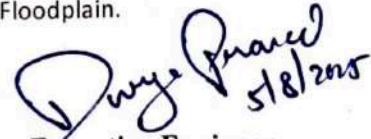
However, despite this significant action, it has been observed that more than 500 stray/unauthorized cattle continue to roam freely in the area. Their continued presence poses a serious ecological threat and is in direct violation of NGT and DPCC guidelines, which prohibit such activities in this environmentally sensitive floodplain zone.

In this regard, the Director (Animal Husbandry), has confirmed vide letter No. F.11(82)/AHD/GAU/2025-26/1894-1899 dated 18.07.2025 that the impounded cattle may be deposited at Gopal Gausadan, Harevali, which has the capacity to accommodate approximately 500 stray animals, as consented by the President of the Gaushala.

In light of the above, you are kindly requested to deploy additional cattle impounding teams and vehicles to remove remaining unauthorized cattle from the floodplain area and initiate necessary action in coordination with the Animal Husbandry Department for smooth transfer of impounded cattle to the designated Gaushala. The DDA shall extend full coordination and provide necessary on-ground logistical support, as required.

This matter may kindly be treated as urgent and of environmental significance to ensure the ecological sanctity and encroachment-free status of the Yamuna Floodplain.

Your continued cooperation is sincerely appreciated.


  
5/8/2025

**Executive Engineer  
Horticulture Civil Division-9/DDA  
Email : [eehcd9dda@gmail.com](mailto:eehcd9dda@gmail.com)**

Copy to:-

1. PS to Hon'ble VC/DDA for kind information please.
2. PS to Pr. Commissioner (Hort)/DDA for kind information please.
3. CE/Hort/DDA for kind information please.

4. SE/HCC-3/DDA for kind information please.
5. Director (HC-3) for kind information please.
6. Director (LM-1) for kind information please.
7. Dy. Director, HD-9 for kind information please.
8. Dy. Director, LM/SEZ for kind information please.
9. Dy. Director, LM/Central for kind information please.
10. SDM, Mayur Vihar for kind information please.
11. Dy. Director (VS) Central Zone, MCD for kind information please.



**Executive Engineer**  
**Horticulture Civil Division-9/DDA**

**Request for Support in Accommodating Cattle Picked from Yamuna Floodplain Area during Scheduled Demolition Drive at Mayur Nature Park (MNP)**

Director Animal Husbandry <directorahdelhigov@gmail.com>  
To: Executive Engineer <eehcd9dda@gmail.com>

Tue, Jul 29, 2025 at 3:23 PM

Sir,

This is in reference to trailing mail regarding the subject cited above. In this regard a letter has already been sent on 18-07-2025 (Copy enclosed).

This is for your kind information

(Dr. Satyavir Singh)  
Director (Animal Husbandry)  
Development Department,  
GNCT of Delhi

[Quoted text hidden]

letter to EE, DDA (1).pdf  
538K



AK-V

Durga Prasad  
11/8/2025

OFFICE OF THE DIRECTOR: ANIMAL HUSBANDRY UNIT  
DEVELOPMENT DEPARTMENT, GOVERNMENT OF NCT OF DELHI  
ZORAWAR SINGH MARG, NEAR PUL MITHAI, TIS HAZARI, DELHI-110054  
PH. NO. 011-20833238  
directorahdohlgov@gmail.com

No.F.11(82)/AHD/GAU/2025-26/1894-1899

Dated: 18/7/25

To,

The Executive Engineer,  
HCD-X/DDA,  
Horticulture Civil Division-10,  
DDA, Seed Bed Park, School Block,  
Shakarpur, Delhi-110092.

Sub: Request for arrangement to shift approx. (250-300) Cattle from Illegal Gaushala on Yamuna Flood Plain DDA Land-reg.

Sir,

This is in reference your letter No. F9(03)Misc./EE/HCD-10/DDA/2024-25/342 dated 24.06.2025 received through mail with vide diary no. 1891 dated 26.06.2025 regarding subject cited above.

In this regard, it is to inform you that the impounded cattle may be deposited at Gopal Gausadan, Harevall. The President of the Gaushala has already given his consent to accommodate approximately 500 stray animals during a telephonic conversation with the Director (AH).

This issue is with prior approval of Director (AH). This is for your kind information please.

*S. Shanmugavel*  
18/07/25  
o/c (Dr. S. Shanmugavel)  
VO (HQ)

No.F.11(82)/AHD/GAU/2025-26/

Dated:

Copy for information to:-

1. PA to Secretary-cum-Commissioner (Dev.), GNCTD 5/9, Under Hill Road, Delhi-110054.
2. PA to Special Development Commissioner, GNCTD 5/9, Under Hill Road, Delhi-110054.
3. Director, Veterinary Services Department, MCD, 17<sup>th</sup> Floor, Dr. S.P.M Civic Centre, JLN Marg, New Delhi-110002.
4. President, Gopal Gausadan, Harevall, Village Harevali Near Bawana, Delhi-110043.
5. PA to Director (AH).

*S. Shanmugavel*  
18/07/25  
o/c (Dr. S. Shanmugavel)  
VO (HQ)



DELHI DEVELOPMENT AUTHORITY  
OFFICE OF THE EXECUTIVE ENGINEER  
HORTICULTURE CIVIL DIVISION-9  
SCHOOL BLOCK, SHAKARPUR, DELHI- 110092



No.F5(Demolition)/2024-25/HCD-9/DDA/462

Dated: 24/07/2025

To.

The Dy. Commissioner of Police  
East District Office Complex,  
6B, Gazipur Road, I.P. Extension  
Patparganj, Delhi-110092  
Email: [dcp-east-dl@nic.in](mailto:dcp-east-dl@nic.in) , [dcp.east@delhipolice.gov.in](mailto:dcp.east@delhipolice.gov.in)

**Subject :-** Request to provide Police Assistance, Delhi Police and outer Police force to DDA staff for encroachment removal from DDA land near DND Flyway, Yamuna Flood Plain area.

Please refer above cited subject. In this regard, it is requested to provide Police assistance during removal of temporary Cattle Sheds and other illegal activities in Yamuna Flood Plain area from DDA Land near DND Flyway, Yamuna Flood Plain area on 28.07.2025. The Asstt. Engineer-V/HCD-9/DDA will be the incharge of encroachment removal programme and Asstt. Engineer-I, II, III & IV /HCD-9/DDA will assist.

You are therefore requested to kindly provide sufficient number of Police force with outer force along with Ladies Police to DDA Staff in order to maintain the law and order situation during forthcoming encroachment removal programme. The meeting point will be at Police Station Mayur Vihar, New Delhi at 09.30 AM on 28.07.2025, respectively.

Yours sincerely,

*Handwritten signature*  
24/07/25

Executive Engineer

for Horticulture Civil Division-9/DDA  
Email : [eched9dda@gmail.com](mailto:eched9dda@gmail.com)

**Copy for kind information and necessary action to:-**

1. P.S. to Hon'ble Vice Chairman /DDA for kind information.
2. P.S. to Pr. Commissioner (Hort.) DDA for kind information.
3. Chief Engineer (Hort.)/DDA for kind information.

P.T.O.

4. Commr.(LM)/DDA for kind information with request to direct concern office, give status of land / joint site visit prior demolition programme fixed.
5. Supdt. Engineer/HCC-3/DDA for kind information.
6. Director(Hort.)SE/DDA for kind information with request to direct the concerned staff to confirm status of land with legal status positively before 2 days of demolition program as per SOP issued by Chief Engineer/EZ/DDA and attend the demolition programme positively.
7. Director(LM-1) DDA for kind information and depute the concern staff to confirm the Legal Status.
8. Dy. Director(Hort.)Div.-VII, DDA to identify the land and attend the demolition programme.
9. Dy. Director/LM/SEZ to identify the land & give status of land before 2 days of demolition programme fixed as per SOP issued by Chief Engineer/EZ/DDA and also attend the demolition programme.
10. Dy. Director/LM/Central to identify the land & give status of land before 2 days of demolition programme fixed as per SOP issued by Chief Engineer/EZ/DDA and also attend the demolition programme.
11. ACP, Number 27, Trilok Puri Road, Blcok-22, Part-2, Mayur Vihar, New Delhi-91 for kind information & necessary action.
12. SHO, Police Station Mayur Vihar, Trilok Puri Road, Mayur Vihar, Phase-I, New Delhi-110091 with the request to arrange sufficient police force.
13. SDM, Mayur Vihar, Kindly Depute your staff to attend the same.
14. Asstt. Vice President (O&M) BSES Division Mayur Vihar Phase-I & II CGHS Building, Chilla. Delhi-110091 with the request to kindly depute sufficient staff to disconnect the electricity supply and to assist in electricity related matters for safe demolition programme.
15. Director (Night Shelter) DUSIB, Punarwas Bhawan, I.P. Estate, New Delhi-110002 for kind information and necessary action.
16. Dy. Director(VS)Central Zone, MCD, Veterinary Services Department, Central Zone, Lajpat Nagar, New Delhi-23 for kind information and necessary action.
17. Dy. Director(VS)Shahdara South Zone, MCD, Department of Veterinary Services, Shahdara South Zone, 419, Udyog Sadan, Patparganj Indl. Area, Delhi-92 for kind information and necessary action.
18. EE(Elect. Div.-13)/DDA to depute one AE with his team to disconnect - Electricity connection from premises.
19. Executive Engineer, Head Works Division, Agra Canal Okhla, C-100, Canal Colony, Okhla, New Delhi-110025.
20. AE-II/HCD-9/DDA with Staff for information & necessary action & to provide (07 nos. of JCB).
21. AE-I, II, III & IV/HCD-9/DDA with the request to assist the demolition programme at site along with Staff.
22. Guard File.
23. Office Copy.

Executive Engineer  
Horticulture Civil Division-9/DDA



दिल्ली विकास प्राधिकरण

विकास सदन, आई.एन.ए.

नई दिल्ली-110023

DELHI DEVELOPMENT AUTHORITY

VIKAS SADAN, I.N.A.

NEW DELHI-110023

डॉ. एन. सरवण कुमार, भा.प्र.से.

उपाध्यक्ष, दि.वि.प्रा.

Dr. N. SARAVANA KUMAR, IAS

Vice Chairman, DDA

D.O. No. PS/VC/DDA/2025/60

Date: 08/08/2025

Dear Sir,

The Delhi Development Authority is undertaking a comprehensive initiative for the restoration and rejuvenation of the River Yamuna within the National Capital Territory of Delhi. This initiative aligns with the directives of the Hon'ble National Green Tribunal and the broader vision of reviving the river's ecological integrity, cultural value, and reinforcing the River-People Connect.

A key component of this initiative involves the development of approximately 162.75 hectares of land situated within the Mayur Nature Park, located along the eastern bank of the Yamuna. This land parcel, which falls under the ownership of the Government of Uttar Pradesh, holds significant ecological and strategic value. Its restoration will greatly contribute to the broader objectives of riverfront development, biodiversity conservation, and public engagement.

It is pertinent to mention that the DDA had previously undertaken development works over 107 hectares of UP Government-owned land between Old Iron Bridge and ITO, with financial support from the Government of Uttar Pradesh.

We now propose to undertake comprehensive development of the Mayur Nature Park stretch, including the following key components:

- Creation of wetlands and ecological landscaping
- Development of walking trails, interactive signage, and eco-sensitive public amenities
- Plantation and habitat creation for native flora and fauna
- Measures to enhance flood resilience and water retention capacity

The total estimated cost for the restoration and development of this 162.75 Ha stretch is ₹ 57 crore, which is proportionately derived from the sanctioned cost of ₹ 82.20 crore for 235 Ha of DDA land approved by the Ministry of Housing and Urban Affairs in 2021.

In this regard, we seek the following from the Government of Uttar Pradesh:

1. Permission to carry out the proposed restoration and development work on the said land parcel as deposit work
2. Finances of ₹ 57 crore to be deposited to the Delhi Development Authority for the execution of the project

Upon receipt of permission and assurance of fund allocation, a Memorandum of Understanding (MoU) will be signed between the Government of Uttar Pradesh and DDA to formalize the execution framework.

डॉ. एन. सरवण कुमार, भा.प्र.से.

उपाध्यक्ष, दि.वि.प्रा.

Dr. N. SARAVANA KUMAR, IAS

Vice Chairman, DDA



दिल्ली विकास प्राधिकरण

विकास सदन, आई.एन.ए.

नई दिल्ली-110023

DELHI DEVELOPMENT AUTHORITY

VIKAS SADAN, I.N.A.

NEW DELHI-110023

This initiative will indeed stand as a symbol of inter-govt. collaboration in ecological rejuvenation efforts. We, therefore, look forward to a positive response and remain committed to working together in the shared goal of restoring the River Yamuna.

Yours Sincerely

[N. Saravana Kumar]

Sh. Shashi Prakash Goyal, IAS  
Chief Secretary  
Government of Uttar Pradesh  
101, 'B' Block, Lok Bhawan  
U.P. Secretariat  
Lucknow, Uttar Pradesh - 226001

**OFFICE OF THE EXECUTIVE ENGINEER  
HORTICULTURE CIVIL DIVISION - 9  
SEED BED PARK, SCHOOL BLOCK  
SHAKARPUR, DELHI- 110092**

No.F5(Demolition)/2024-25/HCD-9/DDA/580

Dt: 11/09/25

To,  
Executive Engineer (M-57),  
Delhi Jal Board,  
M-16, Pocket – E Mayur Vihar Phase-II,  
Delhi - 110091  
Email: eeeastldjb@gmail.com

**Subject: Clarification regarding issuance of boring permission in Yamuna Floodplain Area (Mayur Nature Park which consists of Nangli Razapur, Chak Chilla, Chiraga Janubi and Gharonda Patti)**

**Ref: 1) NO. /DJB/ACE(M)-1/2021-22/9404 dt:25.01.2022**  
Respected Sir/Madam,

This office has come across an above reference order (enclosed) issued by DJB granting boring permission for abstraction of groundwater. In this connection, it is respectfully submitted that Mayur Nature Park (MNP) falls within the Yamuna Floodplain zone, which is declared an eco-sensitive area and is under strict directions of the Hon'ble NGT regarding prohibition of groundwater extraction and commercial activities. The area is under restoration and rejuvenation project of Yamuna Flood Plain.

Further, a joint inspection was carried out on 21.08.2025 by officers of DJB, DPCC, CGWA, CPCB, Revenue Department, and DDA, pursuant to Hon'ble NGT's directions in O.A. No. 144/2025. During the inspection, it was discussed that the above DJB permission letter is being cited by private agencies as the basis for extracting groundwater from denotified land within the Mayur Nature Park.

Accordingly, it is requested to kindly confirm the following:

1. Whether DJB has issued any new permission/NOC to any private agency for extraction of groundwater in the jurisdiction of Mayur Nature Park (MNP), Yamuna Floodplain areas.
2. Whether DJB has renewed any previous permission/NOC (including the one enclosed in reference above).
3. Complete details of any permissions/NOCs issued by DJB in respect of the area of Mayur Nature Park (MNP) in past 5 years.

This clarification is essentially required to ensure that such types of activities are not being carried out in the area to ensure compliance with NGT directions.

/\_\_\_\_\_  
**Executive Engineer**  
**Horticulture Civil Division-9/DDA**  
**Email : eehd9dda@gmail.com**

Copy to:-

1. PS to Pr. Commissioner (Hort)/DDA for kind information please.
2. CE/Hort/DDA for kind information please.
3. SE/HCC-3/DDA for kind information please.
4. Director (HC-3) for kind information please.

5. Director (LM-1) for kind information please
6. Dy. Director, HD-9 for kind information please.
7. Dy. Director, LM/SEZ for kind information please.
8. Dy. Director, LM/Central for kind information please.
9. SDM, Mayur Vihar for kind information please
10. AE-V/HCD-9/DDA for kind information please.

A handwritten signature in blue ink, appearing to read 'Durg Prasad', with the date '11/9/25' written below it.

Executive Engineer  
Horticulture Civil Division-9/DDA

**OFFICE OF THE EXECUTIVE ENGINEER  
HORTICULTURE CIVIL DIVISION - 9  
SEED BED PARK, SCHOOL BLOCK  
SHAKARPUR, DELHI- 110092**

No.F5(Demolition)/2024-25/HCD-9/DDA/586

Dt: 13/9/25

To,  
Mr. Sanjeev Chopra (Partner)  
M/s Pure Water  
10, Jangpura Road,  
Bhogal, New Delhi – 110014  
Email: chopra.sanjiv@rediffmail.com

**Subject: Submission of Valid Permissions/Documents for Groundwater Extraction in Yamuna Floodplain Area (Mayur Nature Park)**

**Respected Sir,**


This is with reference to your recent correspondence dated 18.08.2025, addressed to various departments regarding obstruction in road repair activities and groundwater extraction operations being carried out by your agency "M/s Pure Water" from the vicinity of Pushta Road, Opp. Mayur Vihar Phase-1 Metro Station in denotified / private land.

Your agency is operating a water filling station for supplying water through tankers, and reference has been made by you regarding to the directions of the Hon'ble High Court of Delhi in W.P (C) No. 4875/2018 & CM 18789/2018, and NOC obtained from the competent authority for abstraction of groundwater. The said area lies within the eco-sensitive Yamuna Floodplain, and as such, all activities related to borewell operation, groundwater extraction, or commercial water supply are to be strictly regulated in compliance with NGT and DPCC guidelines.

Accordingly, you are requested to furnish the following documents for necessary verification at this office:

1. Valid NOC/Permission for groundwater extraction from Central Ground Water Authority (CGWA) as mandated under the CGWA Guidelines or by DJB.
2. Approval/endorsement from DJB/DPCC, if any, permitting such operations in floodplain or adjoining areas.
3. Daily abstraction capacity approved by CGWA/DJB/DPCC in Mayur Nature Park, and also the data of number of tankers operated, and total quantity extracted per day.

You are therefore requested to submit the above information within 7 working days from the date of issue of this letter, failing which the matter shall be taken up with competent authorities for further necessary action.

  
**Executive Engineer  
Horticulture Civil Division-9/DDA  
Email : [eehcd9dda@gmail.com](mailto:eehcd9dda@gmail.com)**

Copy to:-

1. PS to Pr. Commissioner (Hort)/DDA for kind information please.
2. CE/Hort/DDA for kind information please.
3. SE/HCC-3/DDA for kind information please.

4. Director (HC-3) for kind information please.
5. Director (LM-1) for kind information please.
6. EE(M-57)/DJB for kind information please.
7. Dy. Director, HD-9 for kind information please.
8. Dy. Director, LM/SEZ for kind information please.
9. Dy. Director, LM/Central for kind information please.
10. SDM, Mayur Vihar for kind information please.
11. AE-V/HCD-9/DDA for kind information please.



Executive Engineer  
Horticulture Civil Division-9/DDA



**DELHI JAL BOARD: GOVT OF N.C.T OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER (C) -02  
M-16 pocket E mayur Vihar ph-2, NEW DELHI-110091**

Stop Corona: 1.Wash Your Hands 2.Wear Mask 3.Maintain Social Distance

No:-DJB/EE(C)-02/2025/ 4706

Dated:- 6-10-2025

To,

✓ Executive Engineer M-212  
Hort. Civil Division -9  
Seed Bed Park School block  
Shakarpur, Delhi-110092.

**Subject:-Clarification regarding issuance of boring Permission in Yamuna Flood plain Area (Mayur Nature Park which consists of Nagli Razapur, Chak Chilla, Chirag Janubi and Gharonda Patti)**

**Ref No: DJB/ACE(M)-1/2021-22/9404 dt 25.01.2022**

In reference to your letter no. F5 (Demolition)/2024-25/HCD-9/DD/580 dated 11.09.2025, regarding issuance of earlier boring permission in Yamuna Flood Plain area. It is submitted that DJB has issued the said boring permission vide letter no DJB/ACE(M)-1/2021-22/9404 on dated 25.01.2022 to M/s Sanjeev Chopra/(Partner)Pure water as per direction of Hon'ble High court for consideration their case as per norms of CGWA, as the agency had fulfill all the conditions of bulk water supply and guidelines of CGWA for extraction of water in Yamuna Flood plain [duly approved by the advisory committee meeting under chairmanship of DM(East)] with the conditions to fulfillment of all the conditions including charges of CGWA guidelines issued on 9<sup>th</sup> April 2021. The renewal of the same is under consideration by advisory committee. Apart the said permission no any permission given in this area.

**Executive Engg. (C)-02**

AK-D

Sanjeev Chopra  
09/10/25



**DELHI DEVELOPMENT AUTHORITY**  
**OFFICE OF THE SUPERINTENDING ENGINEER,**  
**HORTICULTURE CIVIL CIRCLE-III**  
**17<sup>TH</sup> FLOOR, VIKAS MINAR, I.P. ESTATE,**  
**NEW DELHI – 110002.**  
Email: [sehcc-3@dda.gov.in](mailto:sehcc-3@dda.gov.in)

No. F2(06)/Misc./HCC-3/DDA/2025-26/144

Dt: 15.09.2025

To,  
The District Magistrate,  
South-East District,  
Old Gargi College Building, Lajpat Nagar-4,  
Delhi-110024.

**Subject: Request for Intervention in Encroachment and Related Issues at Mayur Nature Park (MNP), Yamuna Floodplain in de-notified land.**

Mayur Nature Park (MNP), which consists of Nanqli Razapur, Chak Chilla, Chiraga Janubi and Gharonda Patti, situated in the Yamuna Floodplain area, is an eco-sensitive zone falling under the strict directions of the Hon'ble National Green Tribunal (NGT) and DPCC. The total area of MNP is 519.25 hectares, out of which 119.63 hectares comprise de-notified/private land. Despite various communications to your good office, the area continues to face serious challenges such as unauthorized cultivation, cattle grazing, temporary hutments, and dumping of Malba in the private/de-notified land.

It is further submitted that due to these illegal commercial activities in de-notified/private land, the land under the jurisdiction of DDA is also prone to encroachment.

Additionally, due to the recent flooding of the Yamuna, large numbers of residents from adjoining private lands have shifted temporarily onto roadsides and shelters in the periphery of MNP. Once the water recedes, there is a high likelihood of these groups resuming cultivation, dairy, and other commercial activities inside the floodplain area. Similarly, large herds of cattle are now seen moving freely in and around the Park, posing ecological threats and violating NGT guidelines. The presence of such illegal activities not only defeats the restoration objectives of the Yamuna floodplain but also risks long-term environmental degradation.

In view of the above, your kind intervention is requested for strict action against unauthorized agricultural, dairy, and illegal commercial activities in the de-notified/private land of the Yamuna Flood Zone.


It is our shared responsibility to keep the area ecologically stable and protected from unauthorized activities and ensuring compliance with the orders of the Hon'ble NGT.

This is submitted for your kind consideration and necessary action please.

(Rajnish Kumar)  
Superintending Engineer

**Copy to:-**

1. PS to Pr. Commissioner (Hort.)/DDA; for kind information please.
2. CE/Hort./DDA; for kind information please.
3. Addl. Commissioner (LS): for kind information please.
4. Director (HC-3); for information please.
5. Director (LM-1); for information please.
6. Dy. Director, HD-9; for information please.
7. Dy. Director, LM/SEZ; for information please.
8. Dy. Director, LM/Central; for information please.
9. SDM, Mayur Vihar; for information please.
10. EE/HCD-9/DDA; for information please.

  
**Superintending Engineer**



दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY

कार्यालय अधिशासी अभियंता/ OFFICE OF EXECUTIVE ENGINEER

उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9

सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK

शकरपुर, दिल्ली- ११००९२ / SHAKARPUR DELHI-110092

Mail id: [eehcd9dda@gmail.com](mailto:eehcd9dda@gmail.com), [durga.chaini55@dda.gov.in](mailto:durga.chaini55@dda.gov.in)



सं.न. : F5(15)/2025-26/AE-V/HCD-9/DDA/588

दिनांक : 08/05/2026

To,

The SHO Pandav Nagar  
Delhi Police  
Near Bimla Devi Hospital,  
Ram Kumar Gautam Marg,  
Mayur Vihar Phase II,  
Mayur Vihar, Delhi 110091.  
Email: [sho-pandavngr-dl@nic.in](mailto:sho-pandavngr-dl@nic.in)

**विषय:- Complaint for Registration of FIR against Sh. Narendra Kumar for obstructing Government work, threatening officials, causing loss to Government work and creating nuisance at Government site on 07.05.2026.**

Sir,

I respectfully submit that I am posted as Executive Engineer/HCD9 in the office of Delhi Development Authority and was supervising Government work relating to fencing/demarcation of Government land situated in Yamuna floodplain area at Mayur Nature Park in compliance of Court directions and departmental instructions.

It is submitted that one Sh. Narendra Kumar, R/o 10/1, Sarai Kale Khan, New Delhi-110013, had earlier submitted an application dated 20.01.2026 seeking demarcation details in compliance of Hon'ble High Court order dated 08.01.2026 passed in W.P.(C) No. 9517/2018 and W.P.(C) No. 9530/2018.

In compliance of the said Court directions, vide office letter dated 22.01.2026, all available demarcation maps, coordinates and relevant documents were supplied to him by this office. He was also personally briefed regarding the maps and coordinates. The same was duly acknowledged by him in writing on 22.01.2026 wherein he himself stated that:

- he visited the DDA office,
- received the necessary maps and coordinate lists,
- was properly briefed by the department, and
- was satisfied with the assistance provided by the department.

Despite receiving all records and despite giving written acknowledgement, the said Narendra Kumar intentionally came to the Government work site on 07.05.2026 (Thursday) at around 6:30 PM and unlawfully obstructed the ongoing Government work being executed at site regarding fencing and protection of Government land.

Contd...2/-

It is pertinent to mention that the work was being carried out with substantial Government resources and agency manpower including approximately 60 labourers, machinery such as hydra/JCB, construction material, PCC/concrete mixture and other equipment for erection of fencing poles and protection of Government land from encroachment and illegal activities.

During the said incident, Narendra Kumar:

- forcibly stopped the Government work without any authority;
- shouted at Government officers and staff present at site;
- misbehaved with labourers including female labourers present at the site;
- threatened that he would not allow the work to continue and would get a stay from Court;
- interfered with excavation/foundation work and attempted to cover the pits prepared for fencing poles;
- caused wastage of already mixed PCC/concrete and other construction resources;
- caused delay and obstruction in execution of urgent Government work related to protection of precious Government land in Yamuna floodplain area.

It is further submitted that the work was being executed for protection of Government land from encroachment, illegal cultivation and other illegal activities in the Yamuna floodplain area. Such obstruction by private persons seriously hampers Government functioning and may result in loss to public property and public exchequer.

Despite repeated requests and persuasion by Government officials informing him that he may seek legal remedy before appropriate Court if aggrieved, he deliberately continued to obstruct the work and create nuisance at site.

Thereafter, PCR assistance was sought by calling emergency number 112. PCR Patrol Vehicle ROM20 Mobile No. 7428002420 reached the site in connection with PCR Call Reference No. 13301400 dated 07.05.2026 and the incident was reported before the PCR officials.

The actions of Narendra Kumar are deliberate, unlawful and appear to be intended to obstruct lawful Government duty and create hindrance in protection of Government land.

Therefore, you are requested to kindly:

- register an FIR against Sh. Narendra Kumar under appropriate provisions of law for obstruction of Government work, criminal intimidation, nuisance, misconduct and causing loss/damage to Government work and public resources;
- take strict legal action against him so that no such interference in Government work is repeated in future; and
- provide necessary police assistance/protection during execution of Government work at the site to avoid any law and order issue.

Contd...3/-

-3-

Copies of relevant documents including acknowledgement letter dated 22.01.2026, office communication and PCR message may kindly be taken on record.

Enclosures:

1. Copy of office letter dated 22.01.2026.
2. Copy of acknowledgement given by Narendra Kumar dated 22.01.2026.
3. Copy/details of PCR Call Reference No. 13301400.
4. Relevant supporting documents/photos

*J. J. J.*  
08/05/2026  
अधिशायसी अभियंता  
उद्यान सिविल खंड-९, दि.वि.प्रा.

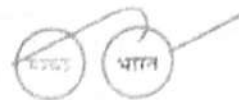
प्रतिलिपि (Copy to) :- (ईमेल द्वारा)

1. PS to PC(Hort.)/DDA – for kind information please.
2. CE (Hort.) – for kind information please.
3. DCP( East District) – for kind information please.
4. SE/HCC-3 – for kind information please.
5. Dy. Dir.(HD)-9/DDA – for kind information please.
6. AE-I & V / HCD-9 – for information.
7. M/s Azad Construction Company for information please.
8. Office copy.

✓  
अधिशायसी अभियंता  
उद्यान सिविल खंड-९, दि.वि.प्रा.

ANNEXURE A/2

दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY  
 कार्यालय अधिशासी अभियंता/ OFFICE OF EXECUTIVE ENGINEER  
 उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9  
 सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK  
 शक़रपुर, दिल्ली- ११००९२ / SHAKARPUR DELHI-110092  
 Mail id: durga.chaini55@dda.gov.in



सं.न. : F8(8)Misc/2025-26/HCD-9/DDA/92

दिनांक : 22/01/2026

To,

Sh. Narender Kumar  
 10/1, Sarai Kale Khan  
 New Delhi-110013  
 Email ID : narenderbashista@gmail.com

**विषय :-** Application for supply of demarcation details in compliance with order dated 08.01.2026 passed in W.P.(C) 9517/2018 and W.P.(C)9530/2018.

**संदर्भ (Ref.) :-** Received application of Sh. Narender Kumar dated 20.01.2026.

Sir,

This is with reference to the order dated 08.01.2026 passed by the Hon'ble High Court of Delhi in W.P.(C) No. 9517/2018 (Chet Ram vs. DDA) and W.P.(C) No. 9530/2018 (Chet Devi & Anr. vs. DDA), whereby directions were issued to provide a certified copy of the demarcation report pertaining to the lands situated at **Gharonda Patti, Nangli Razapur, Behlolpur, and Chak Chilla.**

In compliance with the directions of the Hon'ble High Court of Delhi, we are providing the signed demarcation Maps & Coordinates available at this office. The Maps and Coordinates were clearly briefed to Sh. Narender Kumar & his son Mr. Kalik Bashista.

Documents enclosed:-

- ✓(i) Demarcation by Total Station Machine for Village Chak Chilla, Village Nangli Razapur & Village Charaga Janubi – Sheet No.01-02.
- ✓(ii) Nangli Razapur & Gharonda Patti coordinates Map.
- ✓(iii) Chak Chilla and after areas Coordinates Map.
- ✓(iv) Demarcation Coordinates list from Sl.No.1 to 714.

*Durg. Prasad*  
 22/01/2026

अधिशासी अभियंता  
 उद्यान सिविल खंड-९, दि.वि.प्रा.

P.T.O.

**Typed Copy**

29 A

दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY  
कार्यालय अधिशासी अभियन्ता / OFFICE OF EXECUTIVE ENGINEER  
हॉर्टिकल्चर सिविल डिवीजन-9 / HORTICULTURE CIVIL DIVISION-9  
बीज बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK  
शकरपुर, दिल्ली-110092 / SHAKARPUR DELHI-110092

Mail id: [eehcd9dda@dda.gov.in](mailto:eehcd9dda@dda.gov.in)

सं. न. : F8(8)Misc/2025-26/HCD-9/DDA/92

दिनांक : 22/01/2026

To,

Sh. Narender Kumar  
10/1, Sarai Kale Khan  
New Delhi-110013

Email ID : [narenderbashista@gmail.com](mailto:narenderbashista@gmail.com)

विषय :- Application for supply of demarcation details in compliance with order dated 08.01.2026 passed in W.P.(C) 9517/2018 and W.P.(C) 9530/2018.

संदर्भ (Ref.) :- Received application of Sh. Narender Kumar dated 20.01.2026.

Sir,

This is with reference to the order dated 08.01.2026 passed by the Hon'ble High Court of Delhi in W.P.(C) No. 9517/2018 (Chet Ram vs. DDA) and W.P.(C) No. 9530/2018 (Chet Devi & Anr. vs. DDA), whereby directions were issued to provide a certified copy of the demarcation report pertaining to the lands situated at Gharonda Patti, Nangli Razapur, Behlolpur, and Chak Chilla.

In compliance with the directions of the Hon'ble High Court of Delhi, we are providing the signed demarcation Maps & Coordinates available at this office. The Maps and Coordinates were clearly briefed to Sh. Narender Kumar & his son Mr. Kartik Bashista.

Documents enclosed: -

- (i) Demarcation by Total Station Machine for Village Chak Chilla, Village Nangli Razapur & Village Chiraga Janubi - Sheet No 01-02.
- (ii) Nangli Razapur & Gharonda Patti coordinates Map.
- (iii) Chak Chilla and other areas coordinates Map.
- (iv) Demarcation Coordinates list from S No 1 to 714.

SD/- अधिशासी अभियन्ता  
हॉर्टिकल्चर सिविल डिवीजन-9, दि.वि.प्रा.

To



Executive Engineer  
 Horticulture Division-03  
 DDA, Shakarpur

Today (22/01/2026) we visited the DDA office and got the necessary maps and the coordinate list and got the help from the department to have a better understanding of the maps and how their coordinates can be used. I am satisfied with their help.

Yours faithfully  
 Navender Kumar

Navender Kumar

Phone No

9312040451

AE-2

Navender Kumar  
 22/01/26

AE-V/ICD-2/DDA

Discy No. 222

Date: 22-01-26

Typed Copy

Official Stamp - Top Left/Center] कार्यालय अधिशासी अभियन्ता  
डायरी सं. 100

दिनांक सं. 22/01/26

To  
Executive Engineer (Civil)  
Horticulture Division - 03  
DDA, Shakarpur

Today (22/01/2026) we visited the DDA office and got the necessary maps and the coordinate list and got the help from the department to have a better understanding of the maps and how these coordinates can be used. I am satisfied with their help.

Yours faithfully  
[Signature]  
Narender Kumar  
Phone No 9312040451

[Bottom Left Note:]  
AE-I  
[Signature - Divya Prasad]  
22/1/26

< AD-ERSSIN-S

18:43, 7 May

Dear @CALLER, on your call to 112 (ref no: 13301400), PCR Patrol Vehicle ROM20 Mobile No. 7428002420, is reaching you shortly. Thank you for using 112 Service. Please provide your valuable feedback at 011-27491127 or 011-27491128. Please fill in the online feedback form here: <https://dl.erss.in/feedback> ...  
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-112 ERSSIN



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**Typed Copy**

**AD-ERSSIN-S 18:43, 7 May**

**Dear @CALLER, on your call to 112 (ref no: 13301400), PCR Patrol Vehicle ROM20 Mobile No. 7428002420, is reaching you shortly. Thank you for using 112 Service. Please provide your valuable feedback at 011-27491127 or 011-27491128. Please fill in the online feedback form here: <https://dl.erss.in/feedba...?P2V2ZW50SUQ9MTMzMDE0MDA=.JAI HIN -112 ERSSIN>**

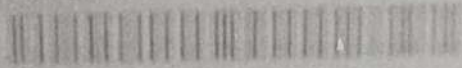
# भारत सरकार

Unique Identification Authority of India  
Government of India

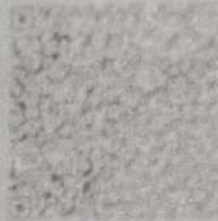
आधार क्रम / Enrollment No 119019007701489

नाम / Name  
नरेंद्र कुमार  
Narendra Kumar  
S/O Chet Ram  
H.NO 10/1 SARAI KALE KHAN  
Mazra Nizamuddin S.O.  
Gurgaon Distt  
Delhi 110013

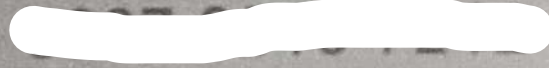
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आपका आधार क्रमांक / Your Aadhaar No. :



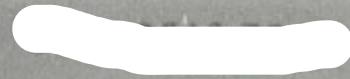
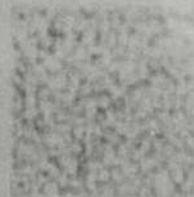
## आधार – आम आदमी का अधिकार



भारत सरकार  
GOVERNMENT OF INDIA



नाम / Name  
नरेंद्र कुमार  
Narendra Kumar  
जन्म वर्ष / Year of Birth 1982  
लिंग / Male



## आधार – आम आदमी का अधिकार

*Narendra Kumar*

**Typed Copy****AADHAAR CARD DETAILS****NAME: NARENDER KUMAR****S/O: CHET RAM****AADHAAR NO.:****GENDER: MALE****YEAR OF BIRTH: 1964****ADDRESS DETAILS (FROM TOP SECTION)****H.NO: 101, SARAI KALE KHAN****S.O: HAZRAT NIZAMUDDIN S.O.****DISTRICT: SOUTH DELHI****STATE/PINCODE: DELHI, 110013****ADDITIONAL DETAILS VISIBLE****ENROLLMENT NO: 1190/90077/01489****SIGNATURE (ON MARGIN): NARENDER KUMAR**



दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY  
कार्यालय अधिशासी अभियंता/ OFFICE OF EXECUTIVE ENGINEER  
उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9  
सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK  
शकरपुर, दिल्ली- ११००९२ / SHAKARPUR DELHI-110092  
Mail id: eehcd9dda@gmail.com, [durga.chaini55@dda.gov.in](mailto:durga.chaini55@dda.gov.in)



No.F5(Demolition)2024-25/HCD-9/DDA/ 589

Dated: 08/05/26

To,

The Dy. Commissioner of Police  
**East District Office Complex,**  
6B, Gazipur Road, I.P. Extension  
Patparganj, Delhi-110092  
Email: [dcp-east-dl@nic.in](mailto:dcp-east-dl@nic.in), [dcp.east@delhipolice.gov.in](mailto:dcp.east@delhipolice.gov.in)

**Subject :- Request to provide Police Assistance, Delhi Police and outer Police force to DDA staff for encroachment removal from DDA land near Pusta 1 Road, Mayur Vihar Phase-I to DND Flyway (Mayur Nature Park), Yamuna Flood Plain area.**

Please refer above cited subject. In this regard, it is requested to provide Police assistance during removal of illegal Cricket ground, illegal Jhuggies, cultivation and other illegal activities in Yamuna Flood Plain area from DDA Land near Pusta 1 Road, Mayur Vihar Phase-I to DND Flyway (Mayur Nature Park), Yamuna Flood Plain area on 14.05.2026 & 15.05.2026. The Asstt. Engineer-V/HCD-9/DDA will be the incharge of encroachment removal programme and Asstt. Engineer-I & III /HCD-9/DDA will assist.

You are therefore requested to kindly provide sufficient number of Police force with outer force along with Ladies Police to DDA Staff in order to maintain the law and order situation during forthcoming encroachment removal programme. The meeting point will be at **Police Station Mayur Vihar, New Delhi at 09.30 AM on 14.05.2026 & 15.05.2026 respectively.**

Yours sincerely,

*Durga Chaini*  
15/5/2026

**Executive Engineer**  
**Horticulture Civil Division-9/DDA**  
Email : [eehcd9dda@gmail.com](mailto:eehcd9dda@gmail.com)

**Copy for kind information and necessary action to:-**

1. P.S. to Hon'ble Vice Chairman /DDA for kind information.
2. P.S. to Pr. Commissioner (Hort.) DDA for kind information.
3. Chief Engineer (Hort.)/DDA for kind information.

**P.T.O.**

4. Commr.(LM)/DDA for kind information with request to direct concern officer to give status of land / joint site visit prior demolition programme fixed.
5. Supdt. Engineer/HCC-3/DDA for kind information.
6. Director(Hort.)SE/DDA for kind information with request to direct the concerned staff to confirm status of land with legal status positively before 2 days of demolition program as per SOP issued by Chief Engineer/EZ/DDA and attend the demolition programme positively.
7. Director(LM-1) DDA for kind information and depute the concern staff to confirm the Legal Status.
8. Dy. Director(Hort.)Div.-IX, DDA to identify the land and attend the demolition programme.
9. Dy. Director/LM/SEZ to identify the land & give status of land before 2 days of demolition programme fixed as per SOP issued by Chief Engineer/EZ/DDA and also attend the demolition programme.
10. Dy. Director/LM/Central to identify the land & give status of land before 2 days of demolition programme fixed as per SOP issued by Chief Engineer/EZ/DDA and also attend the demolition programme.
11. ACP, Number 27, Trilok Puri Road, Blcok-22, Part-2, Mayur Vihar, New Delhi-91 for kind information & necessary action.
12. **SHO, Police Station Mayur Vihar**, Trilok Puri Road, Mayur Vihar, Phase-I, New Delhi-110091 with the request to arrange sufficient police force.
13. **SDM, Mayur Vihar**, Kindly Depute your staff to attend the same.
14. Asstt. Vice President (O&M) BSES Division Mayur Vihar Phase-I & II CGHS Building, Chilla, Delhi-110091 with the request to kindly depute sufficient staff to disconnect the electricity supply and to assist in electricity related matters for safe demolition programme.
15. **Director (Night Shelter) DUSIB**, Punarwas Bhawan, I.P. Estate, New Delhi-110002 for kind information and necessary action.
16. EE(Elect. Div.-13)/DDA to depute one AE with his team to disconnect – Electricity connection from premises.
17. Executive Engineer, Head Works Division, Agra Canal Okhla, C-100, Canal Colony, Okhla, New Delhi-110025.
18. AE-V/HCD-9/DDA with Staff for information & necessary action & to provide **(Machinery & Manpower as per requirement)**.
19. AE-I & III/HCD-9/DDA with the request to assist the demolition programme at site along with Staff.
20. Guard File.
21. Office Copy.

  
**Executive Engineer**  
**Horticulture Civil Division-9/DDA**



दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY  
कार्यालय अश्विथामी अभियंता/ OFFICE OF EXECUTIVE ENGINEER  
उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9  
सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK  
शकरपुर, दिल्ली- ११००९२ / SHAKARPUR DELHI-110092  
Mail id: eehcd9dda@gmail.com, [durga.chaini55@dda.gov.in](mailto:durga.chaini55@dda.gov.in)

35  
पुस्तक पान

No.F5(Demolition)2024-25/HCD-9/DDA/ 590

Dated: 08/05/26

To,

The Dy. Commissioner of Police  
**East District Office Complex,**  
6B, Gazipur Road, I.P. Extension  
Patparganj, Delhi-110092  
Email: [dcp-east-dl@nic.in](mailto:dcp-east-dl@nic.in), [dcp.east@delhipolice.gov.in](mailto:dcp.east@delhipolice.gov.in)

**Subject :- Request to provide Police Assistance, Delhi Police and outer Police force to DDA staff for encroachment removal from DDA land near Pusta Road, Mayur Vihar Phase-I to NH-24 (Mayur Nature Park), Yamuna Flood Plain area.**

Please refer above cited subject. In this regard, it is requested to provide Police assistance during removal of temporary Jhuggies/Structures, illegal Nurseries, cultivation and other illegal activities in Yamuna Flood Plain area from DDA Land near Pusta Road, Mayur Vihar Phase-I to NH-24 (Mayur Nature Park), Yamuna Flood Plain area on 18.05.2026 & 19.05.2026. The Asstt. Engineer-V/HCD9/ DDA will be the incharge of encroachment removal programme and Asstt. Engineer-I & III /HCD-9/DDA will assist.

You are therefore requested to kindly provide sufficient number of Police force with outer force along with Ladies Police to DDA Staff in order to maintain the law and order situation during forthcoming encroachment removal programme. The meeting point will be at **Police Station Pandav Nagar, New Delhi at 09.30 AM on 18.05.2026 & 19.05.2026 respectively.**

Yours sincerely,

*Durga Chaini*  
8/5/2026

**Executive Engineer**  
**Horticulture Civil Division-9/DDA**  
Email : [eehcd9dda@gmail.com](mailto:eehcd9dda@gmail.com)

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20. Guard File.
21. Office Copy.

  
**Executive Engineer**  
**Horticulture Civil Division-9/DDA**



दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY

कार्यालय अधिशासी अभियंता/ OFFICE OF EXECUTIVE ENGINEER

उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9

सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK

शकरपुर, दिल्ली- ११००९२ / SHAKARPUR DELHI-110092

Mail id: [eehcd9dda@gmail.com](mailto:eehcd9dda@gmail.com), [durga.chaini55@dda.gov.in](mailto:durga.chaini55@dda.gov.in)



सं.न. : F5(15)/2025-26/AE-V/HCD-9/DDA/595

दिनांक : 11/05/26

To,

The SHO Mayur Vihar  
Delhi Police  
Trilok Puri Road, Himmatpuri,  
Mayur Vihar Phase 1, Delhi 110091.  
Email: [sho-mayurvhr-dl@nic.in](mailto:sho-mayurvhr-dl@nic.in)

**विषय:- Request for police protection during execution of fencing work in Yamuna Floodplain area – Reg.**

**Name of Work** : Protection of Land under Horticulture Zone.  
**Sub Head** : Providing and fixing fencing/railing with RCC post/strut, concertina coil, MS grill at periphery and remaining vacant land of Eastern and Western Bank of Yamuna River from NH-24 to Okhla Barrage.  
**Agency** : M/s Azad Construction Co.  
**Agreement No.** : 20/EE/HCD-9/DDA/2025-26  
**NIT No.** : 15/EE/HCD-9/DDA/2025-26  
**Awarded vide Letter No.:** F2(15)/2025-26/A/C/HCD-9/DDA/753 dated 29.10.2025

Sir,

It is submitted that fencing work for protection of Government land in Yamuna Floodplain area is presently under execution in Mayur Nature Park and adjoining stretches.

During recent demolition and encroachment removal drives, with support and cooperation from local police authorities, major encroachments in Mayur Nature Park floodplain area were cleared successfully and fencing work has accordingly been commenced.

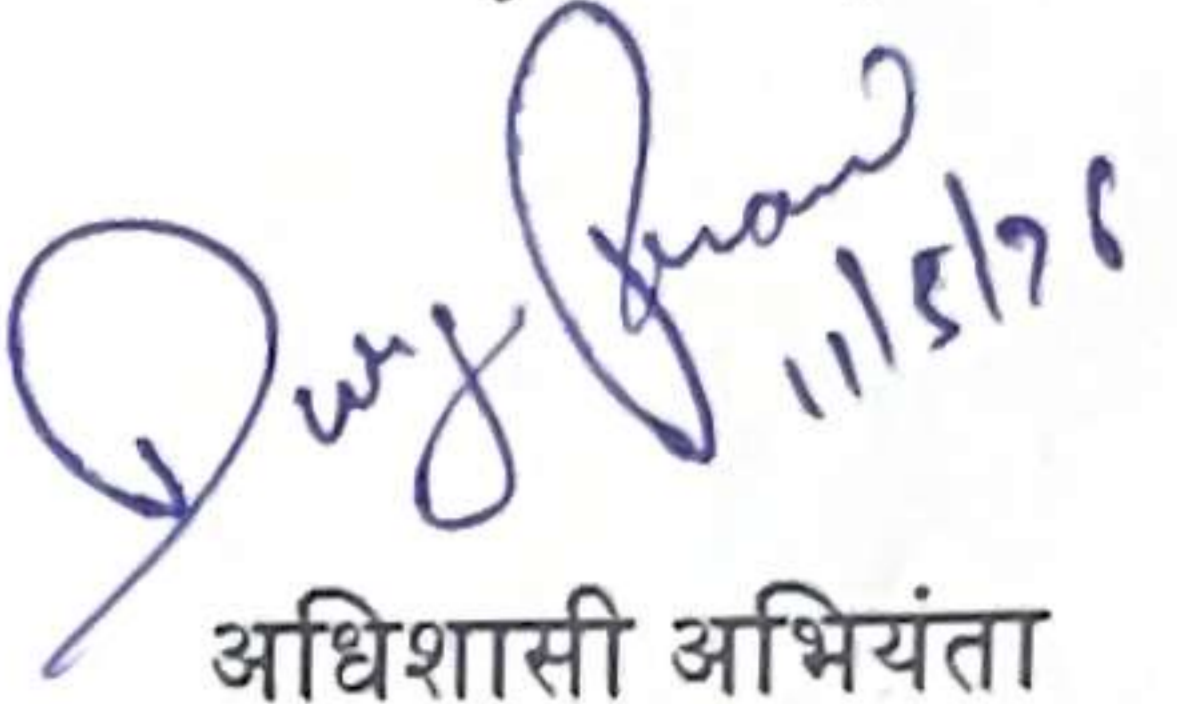
However, during execution of fencing work, repeated hindrances and obstruction are being faced from certain local persons, particularly at stretches falling between private land parcels and Government land portions. Similar obstruction was also recently faced near DND side and certain NH-24 stretches during execution of fencing work.

In view of the above, it is requested to kindly provide police protection/support during execution of fencing work by deputing minimum 05-06 police personnel during working hours at sensitive stretches, particularly at locations where fencing is proposed between Government land and adjoining private land parcels.

P.T.O.

The said assistance is essential for timely completion of fencing work and to prevent further encroachment upon valuable Government land in Yamuna Floodplain area.


The matter may kindly be treated as urgent and necessary cooperation may kindly be extended in larger public and environmental interest.

 11/5/20

अधिशसी अभियंता  
उद्यान सिविल खंड-९, दि.वि.प्रा.

प्रतिलिपि (Copy to) :- (ईमेल द्वारा)

1. PS to PC(Hort.)/DDA – for kind information please.
2. CE (Hort.) – for kind information please.
3. DCP( East District) – for kind information please.
4. SE/HCC-3 – for kind information please.
5. Dy. Dir.(HD)-9/DDA – for kind information please.
6. AE-I & V / HCD-9 – for information.
7. M/s Azad Construction Company for information please.
8. Office copy.

  
अधिशसी अभियंता  
उद्यान सिविल खंड-९, दि.वि.प्रा.



दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY

कार्यालय अधिशासी अभियंता/ OFFICE OF EXECUTIVE ENGINEER

उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9

सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK

शकरपुर, दिल्ली- ११००९२ / SHAKARPUR DELHI-110092

Mail id: [eehcd9dda@gmail.com](mailto:eehcd9dda@gmail.com), [durga.chaini55@dda.gov.in](mailto:durga.chaini55@dda.gov.in)



सं.न. : F5(15)/2025-26/AE-V/HCD-9/DDA/ 596

दिनांक : 11/05/26

To,

The SHO Pandav Nagar  
Delhi Police  
Near Bimla Devi Hospital,  
Ram Kumar Gautam Marg,  
Mayur Vihar Phase II,  
Mayur Vihar, Delhi 110091.  
Email: [sho-pandavngr-dl@nic.in](mailto:sho-pandavngr-dl@nic.in)

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**Sub Head** : Providing and fixing fencing/railing with RCC post/strut, concertina coil, MS grill at periphery and remaining vacant land of Eastern and Western Bank of Yamuna River from NH-24 to Okhla Barrage.  
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अधिशसी अभियंता

उद्यान सिविल खंड-९, दि.वि.प्रा.

प्रतिलिपि (Copy to) :- (ईमेल द्वारा)

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अधिशसी अभियंता

उद्यान सिविल खंड-९, दि.वि.प्रा.



**DELHI DEVELOPMENT AUTHORITY  
OFFICE OF THE EXECUTIVE ENGINEER  
HORTICULTURE CIVIL DIVISION-9  
SCHOOL BLOCK, SHAKARPUR, DELHI- 110092**



Dated: 19.05.2026

**Comprehensive Status Report on Demolition, Encroachment Clearance & Protection and Restoration Measures at Mayur Nature Park (MNP) Yamuna Flood Plain (Khadar Area)**

**Subject: Status of Protection, Demolition, and Clearance Activities at Mayur Nature Park (Yamuna Flood plain Area)**

**1. Background & Context**

Mayur Nature Park (MNP) is a critical part of DDA's **Yamuna Flood plain Restoration and Rejuvenation**, located on the Eastern Bank of River Yamuna. The total area of Land Parcel is **519.25 hectares (1283.09 acres)**, out of which:

- **Project Area:** 371.62 Ha (918.29 acres)
- **De-notified/Private Land:** 119.63 Ha (295.61 acres)
- **Land-Owning Department:** Horticulture Department, HD-9
- **Demolition & Watch-Ward Responsibility:** Horticulture Civil Division (HCD-9 )



**Red line-** Depicts the private land inside the Mayur nature Park.

**Yellow line-** Depicts the boundary of Mayur Nature Park

MNP has historically been vulnerable to encroachments, illegal construction, and unauthorized land use. The main challenges include:

- **Mixed land ownership** (DDA + UP Govt. + private)
- **Court cases** (Notably W.P.(C) 3600/2025 regarding Nangli Razapur)
- **Recurring dumping of malba and garbage**
- **Presence of livestock** (over 500 cattle)
- **Lack of permanent fencing and access control (the same has been started)**

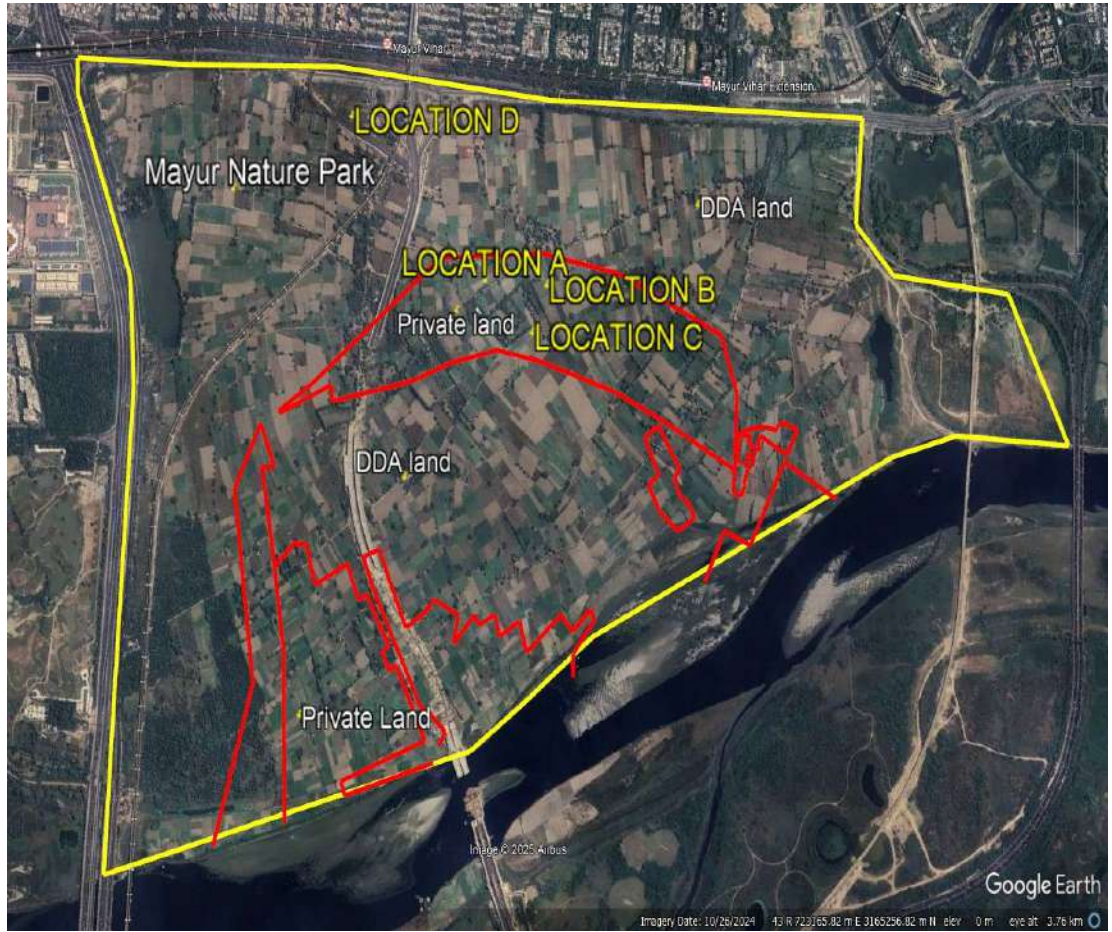
## 2. Summary of Demolition Activities Undertaken

Date	Area/Location	Type of Encroachment	Status
24.06.2024	~10 acres	Unauthorized Cricket Ground	Demolished
05.07.2024– 22.07.2024	~963.70 acres	Jhuggies (6000), Cattle Sheds (200), Nurseries (20), Borewells (40)	Cleared
30.12.2024	0.89 acres	Unauthorized Cultivation	Cleared
22.04.2025– 25.04.2025	Various	Jhuggies, Borewells, Nurseries	Cleared
14.05.2025– 16.05.2025	Various	Illegal Agricultural Land	Cleared
20.05.2025	Specific Area	Illegal Kabristan	Cleared
22.05.2025– 23.05.2025	Various	Borewells, Nurseries	Cleared
June 2025	Multiple Pockets	Agricultural Activities	Cleared
18.07.2025	Various	Jhuggies, Borewells, Nurseries	Cleared
21.07.2025	Various	Jhuggies, Borewells	Cleared
28.07.2025	Various	Cattle shade	Cleared
25.10.2025	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
30.10.2025	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
17.02.2026	Multiple Pockets	Unauthorized Cricket Ground	Demolished

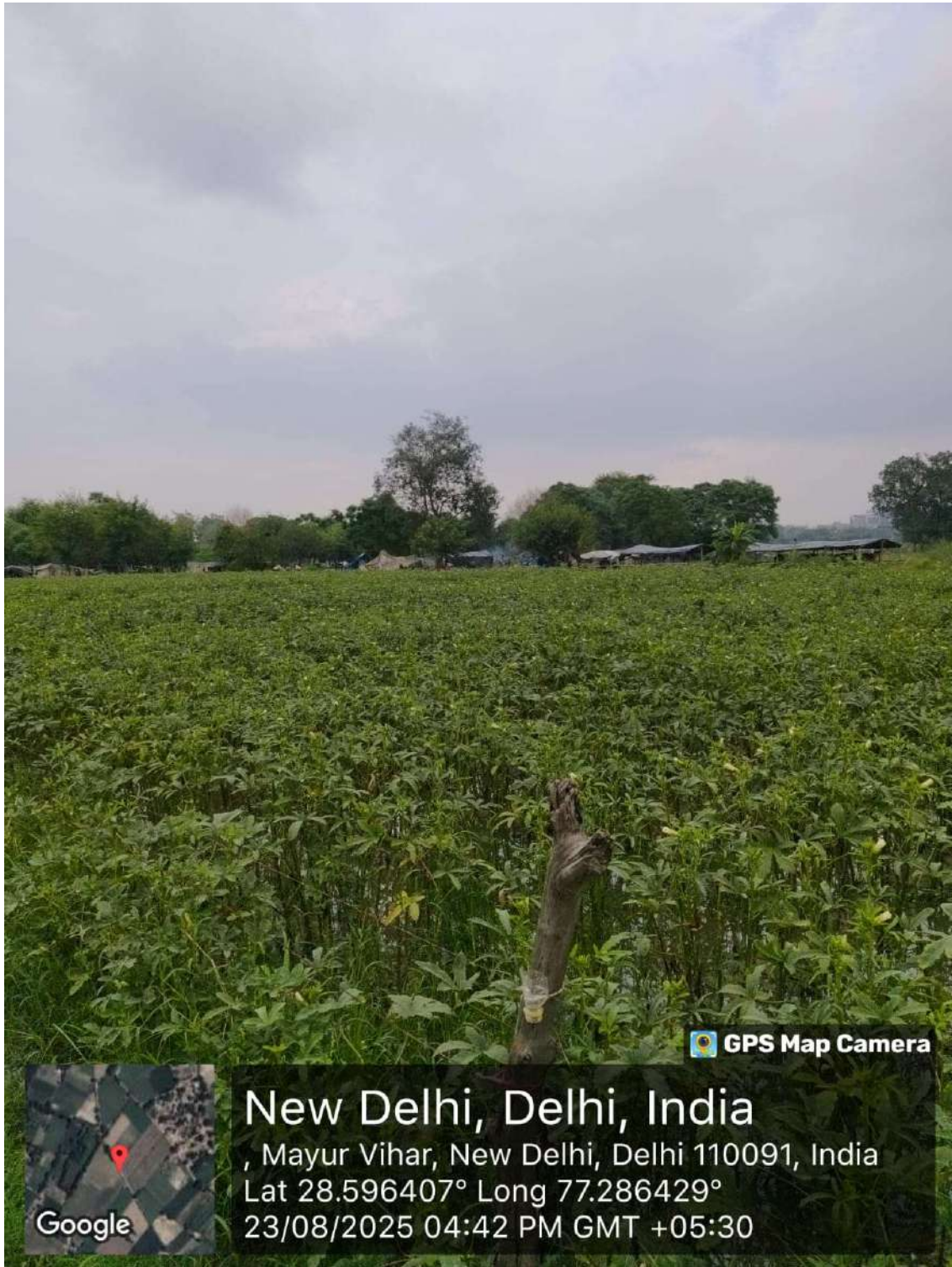
Date	Area/Location	Type of Encroachment	Status
18.02.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
09.03.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
10.03.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
11.03.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
12.03.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
17.04.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
18.04.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
14.05.2026	Multiple Pockets	Jhuggies, cricket ground & Agricultural Activities	Cleared
15.05.2026	Multiple Pockets	Jhuggies & Agricultural Activities	Cleared
19.05.2026	Multiple pockets	Could not be carried out due to non-availability of police force.	

**Note:**

- **Demolition NOT carried out in Nangli Razapur due to Hon'ble High Court stay order (W.P.(C) 3600/2025).**
- From the recent site visits, it is observed that demolition activities have been successfully executed across several areas of Mayur Nature Park. However, a recurring challenge persists wherein encroachers and unauthorized occupants, after removal, are relocating to adjoining private land parcels and litigation-affected areas, only to return later to DDA land. This cycle is undermining the effectiveness of clearance drives. Photographs depicting this situation are enclosed for reference.
- Four GPS pictures are enclosed for understanding real scenario at site. The all four picture are tagged on google earth for reference.



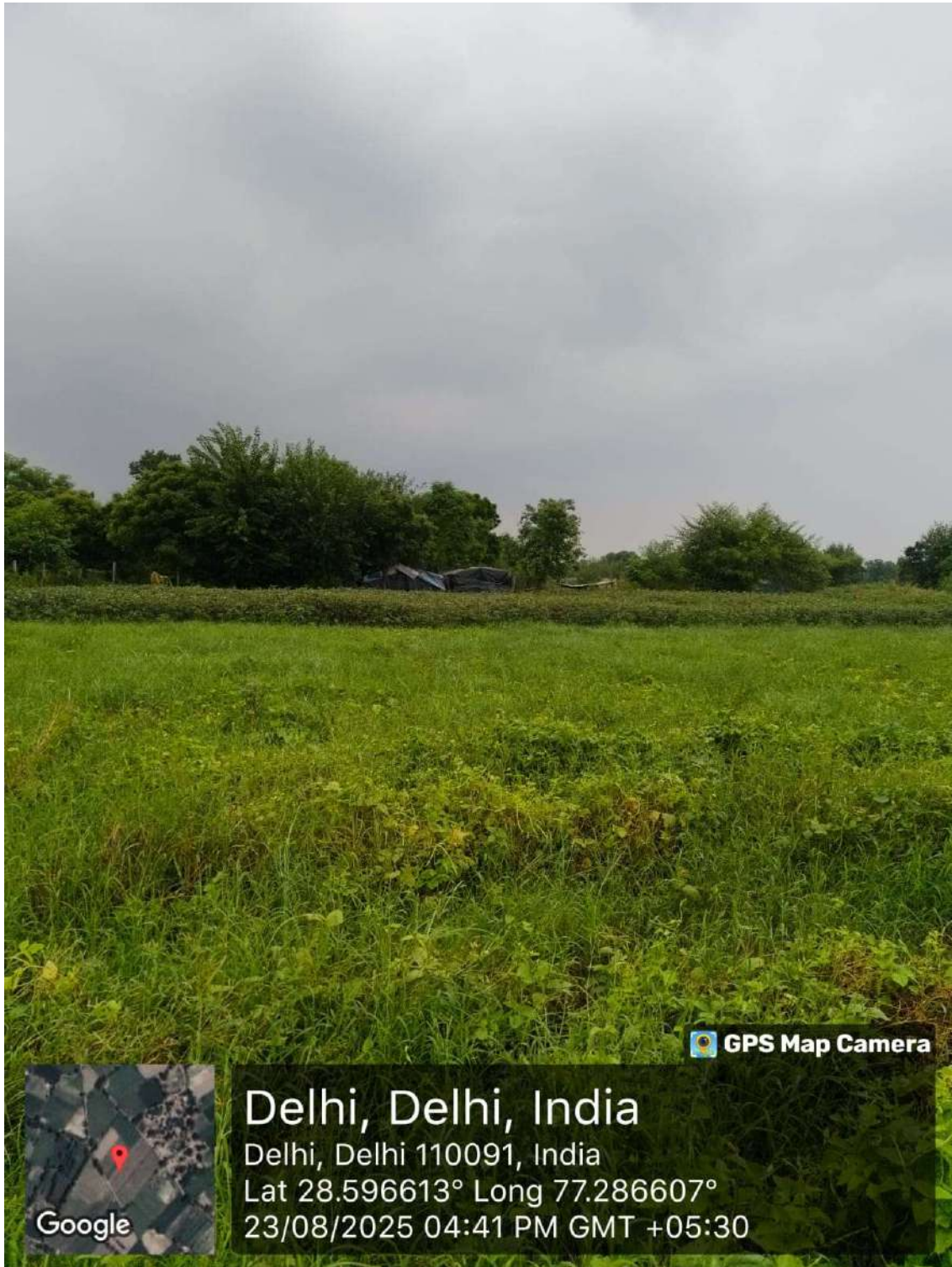
Location A: private land



Location B: private land and DDA land border.



Location C: private Land



Location D: picture taken from Highway. (DDA land)



By the above pictures it is evident that encroachment mainly persist in private land. Government/dda land is vulnerable to encroachment between private and government land. The fencing work has been started by DDA. However the private land / denotified land comes under the jurisdiction of DM East & DM South-East hence intervention of both the DM office is required to clear encroachment and remove cattles and prevent further encroachment in de-notified land.

### 3. Malba & Garbage Clearance Status

- **Malba Cleared:** ~3881.25 MT
- **Garbage Cleared:** ~3837.74 MT
- **Trucks Deployed:** ~220 (30.06.2025)

### Challenges

- Mixed debris (C&D waste, wooden logs, plastics, agricultural waste) complicates segregation.
- MCD plants only accept **clean segregated malba**, requiring additional handling at site.
- Some areas still have **multi-layered malba** dumped over years—full quantity assessment will only be possible during restoration.

### 4. Status of Cattle Issue

- More than **500 cattle** present.
- Despite repeated communications to:
  - **Deputy Directors (DS Dept), MCD – Central & South Zones**
  - **Director, Animal Husbandry Department (GNCTD)**
- Only **11 cattle removed**; remaining animals continue to damage newly cleared land.

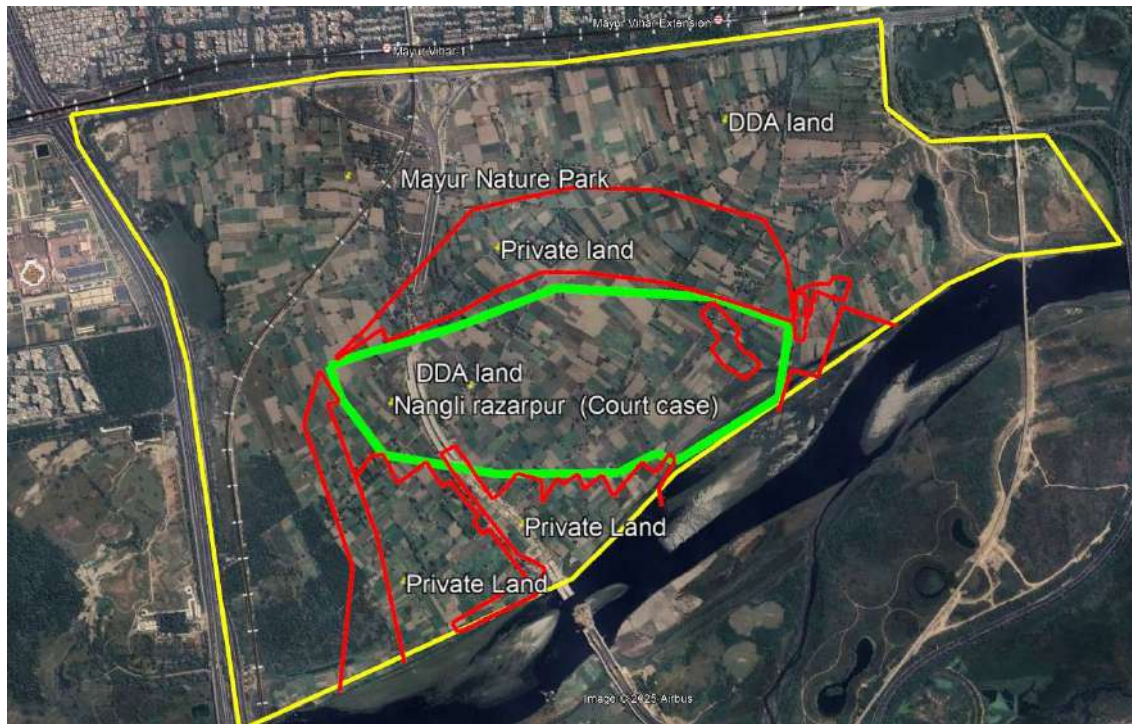
## 5. Fencing and Access Control

- **Fencing Estimate:** Fencing Estimate has been awarded vide letter No. F2(15)/2025-26/A/C/HCD-9/DDA/753 dt:29.10.2025 to M/s Azad Construction Co.
- **Status:** Work is under progress.
- **Impact of Delay:**

Persistent movement from unauthorised entry and private lands
- **Present Status:** Closure of all 12 entry points, and making single authorized entry gate at Pusta Road (Mayur Vihar side).
- Details of Unauthorized Entry Points:
  - Entry 1 – Chilla-1 DND
  - Entry 2 – Chilla-2 Point
  - Entry 3 – Bandh Road next to Chilla-2
  - Entry 4 – Before Pusta Road Point
  - Entry 5 – Near Tiranga
  - Entry 6 – Near Metro Line
  - Entry 7 – Pusta-1 Road
  - Entry 8 – PWD Road near Nursery
  - Entry 9 – Bandh Road near PWD & Nursery
  - Entry 10 – Near NH-24
  - Entry 11 – Near Jal Board NH-24
  - Entry 12 – NH-24 Point

## 6. Court Cases & Constraints

- Major chunk of MNP land in **Nangli Razapur** is under **Hon'ble High Court stay**; no demolition permitted there.



**Green boundary-** Depicts the court stay in DDA land/nangli Razarpur village of MNP.

- Private land under DM jurisdiction still hosts illegal activities; despite continuous follow-up, **DM East & DM South-East have not acted.**
- These areas require **higher-level intervention.**

#### 7. Joint Site Inspections

- Carried out with **DJB, DPCC, CPCB, CHWA, SDM staff, DDA officials (HCD-9 & HD-9).**
- Illegal borewells and encroachments were identified and cleared where permissible and the same was acknowledged by the officers of above mentioned dept. (Report enclosed).

#### 8. Bore Wells operating in private

- It is respectfully submitted that at various location the borewells are operating this office has contacted DJB office regarding this where a reply was received stating that the renewal is under consideration.

#### 9. Key Issues Needing Immediate Action

- Persistent encroachment on **private land and de-notified pockets** – needs **State/DM-level intervention.**
- Resolution of **court cases** to proceed with full restoration.

#### 10. Restoration work Status :

Civil, Electrical and Horticulture estimates for restoration works have been submitted for Financial Concurrence (FC) and Administrative Approval & Expenditure Sanction (A/A & E/S).

### 11. Concluding Submission

The division has been making continuous, on-ground efforts with available resources under challenging circumstances. However:

- Large parts of the site remain vulnerable due to court restrictions.
- Encroachments and illegal dumping from private lands require **immediate intervention by higher authorities and coordination with DM offices.**

### Reference Letters


- Dy. Director (VS) Office: F5(Demolition)/2024-25-HCD-9/DDA/493 dt. 05.08.2025
- Animal Husbandry Dept.: F5(Demolition)/2024-25-HCD-9/DDA/469 dt. 26.07.2025
- SDM Office: F5(Demolition)/2024-25-HCD-9/DDA/471 dt. 26.07.2025
- Dy. Director (VS) Office: F5(Demolition)/2024-25-HCD-9/DDA/470 dt. 26.07.2025
- DCP (Police): F5(Demolition)/2024-25-HCD-9/DDA/462 dt. 24.07.2025 & 419 dt. 04.07.2025
- DM South East: F2(06)/Misc./HCC-3/DDA/2025-26/144 dt. 15.09.2025
- UP irrigation: DO No.PS/VC/DDA/2025/60 dt:08/08/2025
- DJB/EE(C)-02/2025/4706 dated 06.10.2025
- F5(Demolition)/2025-26/HCD-9/DDA/628 dated 19.05.2026


**Subject: minutes of Joint visit carried out on 21.08.2025 at 11:30 AM regarding original application No 144/2025 titled as News item titled "Deep Dive into illegal business" appearing in the Times of India dated 02.04.2025 in Hon'ble National Green Tribunal Principal bench, New Delhi.**


A joint inspection is carried out on dated 21.08.2025 by the joint committee comprising the following members of concerned dept. as below:-

1. Sh. Deepak Executive Engineer, DJB
2. Sh. Ajay Singh Meena AEE, DPCC
3. Sh. Avinash Chandra AHG, CGWA
4. Sh. Gautam Sondhi Scientist B, WQM-I Division CPCB
5. Sh. Ajay Rana Naib Tehsildar, Mayur Vihar
6. Sh. Amit Singh DD Hort. Division IX DDA & Sh. Durga Prasad Chaini EE HCD-IX/DDA


To investigate the matter regarding Deep Dive into illegal business by illegally extraction of ground water in DDA/UP land and de-notified land along the Yamuna riverbed abutting Noida link road at Mayur Vihar in Delhi. After publishing in Times of India on dated 02.04.2025. SDM(Mayur Vihar) sealed 2 no's of illegal bore wells on dated 03.04.2025 after field inspection along with Delhi Police (Mayur Vihar P.S), from which illegal extraction of ground water was being carried out. It is emphasized by the Executive Engineer & Dy. Dir (Hort.) of DDA that all the structures/approach in DDA/UP land have been demolished & the officer of DM (East) Mr. Ajay Rana, Naib Tehsildar, Mayur Vihar sealed the existing illegal bore wells in DDA/UP land under Jurisdiction of DM(East) and as per records provided by DDA mass demolishing drive was carried out from 18.7.2024 to 22.07.2024 and 22.04.2025 to 25.04.2025 (Total 50 no's of illegal bore wells/tube wells were demolished). This has been confirmed by all the members of the committee. During today field inspection along Noida link road near PWD office towards Akshardham no any illegal bore well/ activity found by the members, however some part under DM (East) couldn't be inspected by the members as land is inundated due to flood in river Yamuna.


  
21/08/25  
Sh. Ajay Singh Meena  
AEE, DPCC

  
21/08/25  
Sh. Avinash Chandra  
AHG, CGWA

  
21/08/25  
Sh. Gautam Sondhi  
Scientist B, CPCB

  
21/08/25  
Sh. Ajay Rana  
Naib Tehsildar,  
Mayur Vihar

  
21/08/25  
Sh. Amit Singh  
DD Hort.  
Division IX DDA

  
21/08/25  
Sh. Durga Prasad Chaini  
EE HCD-IX  
DDA

  
21/08/25  
Sh. Deepak  
Executive Engg.  
DJB

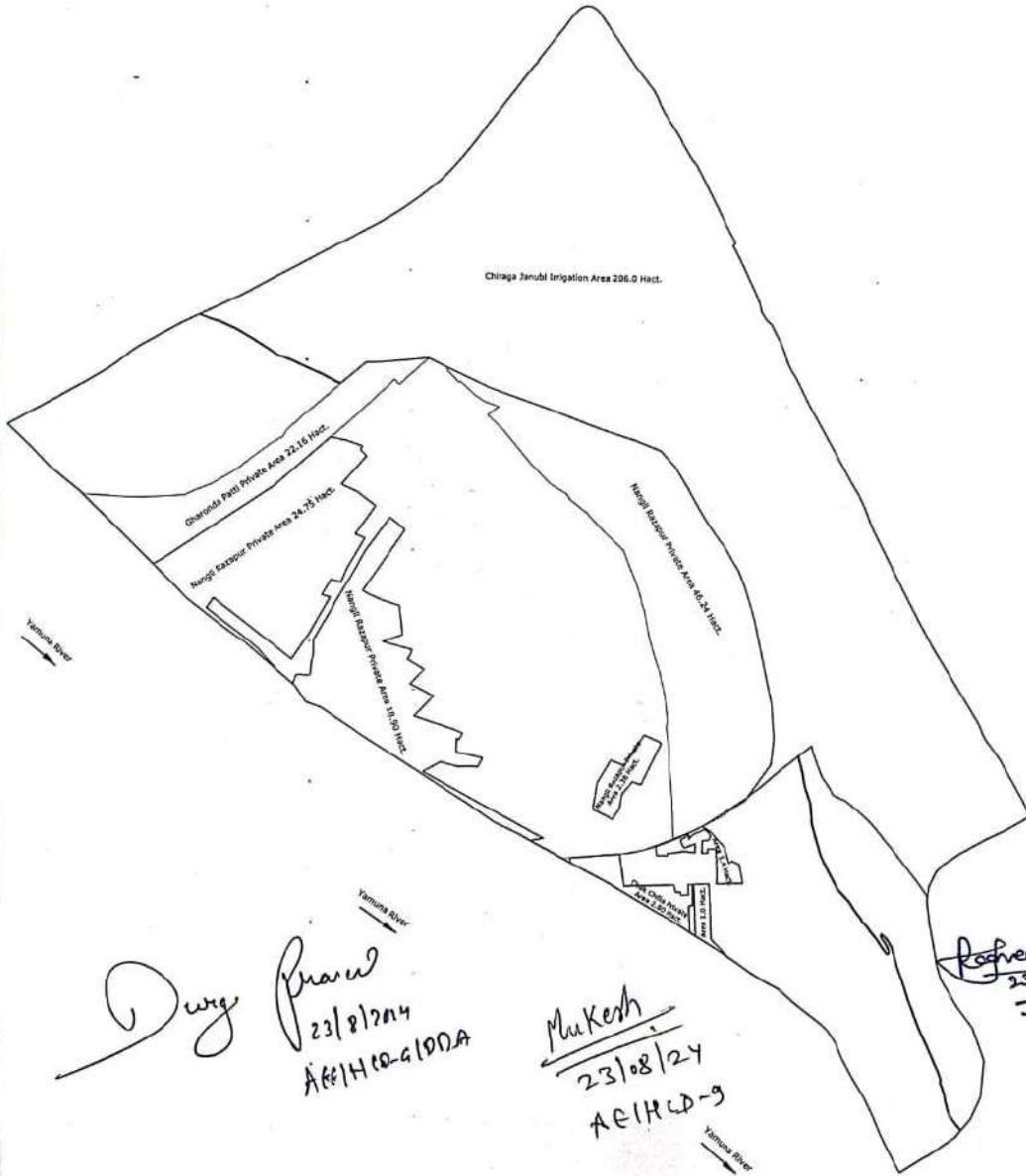
Annexure II			
Delhi Development Authority Office of the Executive Engineer/HCD-9/DDA			
Name of Work:	Restoration and Rejuvenation of River Yamuna Floodplains		
Sub Head:-	Nizamuddin Bridge to DND flyway (Eastern Bank)		
Total Area:-	519.25		
MNP project Land:-	342.39 Ha. Or (342.39*10000=34,23,900/- sqm)		
Area No.	Project	Area (In Ha.)	Remarks
1	Total Area (A)	519.25	As per TSS
2	Denotified land submitted by I.L Dept.		
	Gharana patti Private Area	22.16	
	Nangli Razpur Private Area	24.75	Part 1
	Nangli Razpur Private Area	18.9	Part 2
	Nangli Razpur Private Area	46.24	Part 3
	Nangli Razpur Private Area	2.38	Part 4
	Chak Chilla Private Area	2.8	part 1
	Chak Chilla Private Area	1	Part 2
	Chak Chilla Private Area	1.4	Part 3
	<b>Total (B)</b>	<b>119.63</b>	
	DDA Land +U.P land (A-B)=C	399.62	This area includes Hindon sarovar & Cp & CA
	Deduction of area of Hindon Sarovar (D)	28	
	<b>(DDA Land +U.P land)MNP project area (C-D)=E</b>	<b>371.62</b>	
	Deduction of CA area (Compensatory afforestation)		
1	CPWD	1.81	Maintained by forest dept
2	PGCIL	6.13	Maintained by forest dept
3	NHAI	12	Maintained by forest dept
4	SAU	1.0789	Maintained by forest dept
5	IUCN-JNU	1.11	Maintained by forest dept
	Total (F)	22.1289	
	Deduction of CP area (Compensatory Plantation)		
1	PGCIL	5	Maintained by forest dept
2	PGCIL	2.1	Maintained by forest dept
	Total (g)	7.1	
	<b>Grand total for CP &amp; CA</b>	<b>29.2289</b>	
	<b>Total Area to be Developed i.e Mayur nature Park</b>	<b>342.3911</b>	Tentative/ Area may vary as per final drawing
	<b>i.e</b>	<b>342.39</b>	<b>Ha</b>

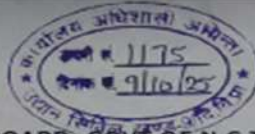
DURG PRASAD CHAINI  
AEE/HCD-9/DDA

Mukesh  
23/08/24  
AEE/HCD-9

Rajendra  
23.08.2024  
25(K)

Total Area 519.25 Hact.





DELHI JAL BOARD: GOVT OF N.C.T OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER (C) -02  
M-16 pocket E mayur Vihar ph-2, NEW DELHI-110091

Stop Corona: 1.Wash Your Hands 2 Wear Mask 3.Maintain Social Distance

No:- DJB/EE(C)-02/2025/ 4706

Dated:- 6-10-2025

To,

✓ Executive Engineer M-212  
Hort. Civil Division -9  
Seed Bed Park School block  
Shakarpur, Delhi-110092.

**Subject:-Clarification regarding issuance of boring Permission in Yamuna Flood plain Area (Mayur Nature Park which consists of Nagli Razapur, Chak Chilla, Chirag Janubi and Gharonda Patti)**

**Ref No: DJB/ACE(M)-1/2021-22/9404 dt 25.01.2022**

In reference to your letter no. F5 (Demolition)/2024-25/HCD-9/DD/580 dated 17.09.2025, regarding issuance of earlier boring permission in Yamuna Flood Plain area. It is submitted that DJB has issued the said boring permission vide letter no DJB/ACE(M)-1/2021-22/9404 on dated 25.01.2022 to Mrs Sanjeev Chopra/(Partner)Pure water as per direction of Hon'ble High court for consideration their case as per norms of CGWA, as the agency had fulfill all the conditions of bulk water supply and guidelines of CGWA for extraction of water in Yamuna Flood plain [duly approved by the advisory committee meeting under chairmanship of DM(East)] with the conditions to fulfillment of all the conditions including charges of CGWA guidelines issued on 9<sup>th</sup> April 2021. The renewal of the same is under consideration by advisory committee. Apart the said permission no any permission given in this area.

Executive Engg. (C)-02

A-2

Sanjeev Chopra  
09/10/25

**Typed Copy**

**DELHI JAL BOARD: GOVT OF N.C.T OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER (C) -02  
M-16 pocket E mayur Vihar ph-2, NEW DELHI-110091**

**Stop Corona: 1.Wash Your Hands 2.Wear Mask 3.Maintain Social Distance**

**No: DJB/EE(C)-02/2025/4706**

**Dated: - 6-10-2025**

**To,  
Executive Engineer M-212  
Hort. Civil Division -9  
Seed Bed Park School block  
Shakarpur, Delhi-110092.**

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**Executive Engg. (C)-02**

**(Note: The document contains an official round stamp at the top right with**



**दिल्ली विकास प्राधिकरण / DELHI DEVELOPMENT AUTHORITY**

कार्यालय अधिशासी अभियंता/ OFFICE OF EXECUTIVE ENGINEER

उद्यान सिविल खंड-९ / HORTICULTURE CIVIL DIVISION-9

सीड बेड पार्क, स्कूल ब्लॉक / SEED BED PARK, SCHOOL BLOCK

शकरपुर, दिल्ली- ११००९२ / SHAKARPUR DELHI-110092

Mail id: eehcd9dda@gmail.com, [durga.chaini55@dda.gov.in](mailto:durga.chaini55@dda.gov.in)



No.F5(Demolition)/2025-26/HCD-9/DDA/628

Dated: 19.05.2026

To,

The District Magistrate (East)  
LM Bundh Office Complex,  
Shastri Nagar, Delhi-110031.

**Sub:** - Submission of Action Taken Report regarding protection of Yamuna Floodplain (Khadar Area), East District.

**Reference:-** Your letter No. F. No. DM(E)/DRR/DDMA/Mis/2026/5276-5281 dated 13.03.2026

Sir,

Kindly refer to the above cited subject regarding submission of Action Taken Report (ATR) in compliance of directions of Hon'ble NGT and Hon'ble Supreme Court pertaining to protection of Yamuna Floodplain areas and removal/prevention of encroachments.

In this regard, it is respectfully submitted that DDA has been continuously undertaking demolition, anti-encroachment and restoration activities in Mayur Nature Park (MNP) and adjoining Yamuna Floodplain areas under its jurisdiction.

Continuous demolition drives have been carried out from time to time for removal of unauthorized jhuggies, nurseries, agricultural activities, cricket grounds, cattle sheds and illegal borewells.

Further, fencing work for protection of Yamuna Floodplain areas has already been awarded and the work is under progress. Closure and regulation of unauthorized entry points are also being undertaken to prevent re-encroachment and illegal activities.

It is further submitted that despite continuous efforts by DDA, repeated re-encroachment is taking place mainly from adjoining private/de-notified land pockets and litigation affected areas.

Further, certain portions of Nangli Razapur area are presently under stay of Hon'ble High Court in W.P.(C) 3600/2025, due to which demolition activities in the said area could not be undertaken. Further, joint inspections with concerned agencies including DJB, DPCC, CPCB, CGWA and District Administration officials have also been carried out regarding illegal borewells and encroachments, and action has been taken wherever permissible.

However, it is respectfully submitted that substantial private/de-notified land pockets within/adjacent to the floodplain area fall under the jurisdiction of District Administration,

where continued movement of encroachers and cattle is resulting in repeated re-encroachment over adjoining vulnerable areas. Therefore, coordinated intervention by concerned District Authorities may also be required for effective long-term protection and restoration of the Yamuna Floodplain ecosystem.

The detailed ATR/status report is enclosed herewith for kind perusal and record please.


Encl: As above.

 19/5/16

अधिशसी अभियंता  
उद्यान सिविल खंड-९, दि.वि.प्रा.

**Copy to :-**

1. CE(Hort.) for kind information
2. SE/HCC-3 for kind information.
3. AE-V/HCD-9 for kind information.

  
अधिशसी अभियंता  
उद्यान सिविल खंड-९, दि.वि.प्रा.



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**Request for Deployment of Additional Security Guards at MNP Area.**

1 message

**Executive Engineer** <eehcd9dda@gmail.com>

Wed, May 20, 2026 at 12:12 PM

To: Executive Engineer HCD-X &lt;eehcdx@gmail.com&gt;

Cc: SE HCC-3 &lt;sehcc3dda@gmail.com&gt;, Chief Engineer Horticulture &lt;cehort@dda.org.in&gt;, lokendra rajpurohit &lt;lokendra.raj50@dda.gov.in&gt;

Sir,

It is submitted that at present this division does not have any active tender for deployment of security guards, as the previous tender was forfeited due to administrative reasons.

Further, it has come to the knowledge of this office that the tender of your division for deployment of security guards is likely to be awarded by 31.05.2026.

In view of the above and considering the sensitive nature of the Mayur Nature Park (MNP) area, continuous watch and ward arrangements are urgently required to prevent encroachment, illegal activities and unauthorized entry in the Yamuna floodplain area.

It is therefore requested to kindly provide additional deployment of 15 security guards per shift for the MNP area from the security guard tender of your division from 01.06.2026.

It is also submitted that the guards presently deployed through the tender of BDP (S-E) Division will also be exhausted by 31.05.2026.

This may kindly be treated as most urgent.

Thanks &amp; Regards

EE/HCD-9/DDA



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**Re: ORIGINAL APPLICATION NO. 144 OF 2025 News Item Titled "Deep Dive into illegal Water Business" appearing in the Times of India dated 02.04.2025**

---

**From** dhruv tamta <tamtaadvocates@outlook.com>

**Date** Wed 2026-05-20 16:10

**To** cgwa@nic.in <cgwa@nic.in>; ms.dpcc@nic.in <ms.dpcc@nic.in>; mscb.cpcb@nic.in <mscb.cpcb@nic.in>; dceast@nic.in <dceast@nic.in>; vcdda@dda.org.in <vcdda@dda.org.in>; eincididuplu-up@nic.in <eincididuplu-up@nic.in>; engineerinchiefidup@gmail.com <engineerinchiefidup@gmail.com>; ideincididuplu-up@nic.in <ideincididuplu-up@nic.in>; psecup.irrig@nic.in <psecup.irrig@nic.in>

■ 1 attachment (9 MB)

LIST OF DOCUMENTS ON BEHALF OF THE RESPONDENT NO. 6\_compressed.pdf;

Sir/Madam

Please find attached copy of the List of the Documents on behalf of DDA for advance service.

regards

Dhruv Tamta

Advocate

+91-9899989917

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---

**From:** dhruv tamta <tamtaadvocates@outlook.com>

**Sent:** 19 May 2026 13:14

**To:** cgwa@nic.in <cgwa@nic.in>; ms.dpcc@nic.in <ms.dpcc@nic.in>; mscb.cpcb@nic.in <mscb.cpcb@nic.in>; dceast@nic.in <dceast@nic.in>; vcdda@dda.org.in <vcdda@dda.org.in>; eincididuplu-up@nic.in <eincididuplu-up@nic.in>; engineerinchiefidup@gmail.com <engineerinchiefidup@gmail.com>; ideincididuplu-up@nic.in <ideincididuplu-up@nic.in>; psecup.irrig@nic.in <psecup.irrig@nic.in>

**Subject:** Re: ORIGINAL APPLICATION NO. 144 OF 2025 News Item Titled "Deep Dive into illegal Water Business" appearing in the Times of India dated 02.04.2025

Sir/Madam

Please find attached copy of the Application for filing Addl Documents on behalf of DDA for advance service.

regards

Dhruv Tamta

Advocate